R-234-B

MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

22 APR 2026

No. 2965-2164 /Genl./Circulation/West/THC/2026

Dated Delhi the 22 APR 2026

Sub.:- **Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).**

Ref.:- **Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.**

Forwarded copy of letter No. 16227-16297/R.R (Criminal)/South/Saket/2026 dated 15.04.2026 along with its enclosure i.e. **Annexure 'A'** (Record of 663 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 01.04.2026 to 10.04.2026 for weeding out) bearing Diary No. 4883 dated 20.04.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge 04/ Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, **with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 663 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 01.04.2026 to 10.04.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 663 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 01.04.2026 to 10.04.2026 for weeding out),** for information and necessary compliance:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi. **It is informed that the above mentioned Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.**
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Harish Kumar)
District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

4883.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No 16227 - 16297 /R.R (Criminal)/South/Saket/2026 Dated: 15/4/26

To,

The Ld. Principal District & Sessions Judges,
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 663 cases under section 138 NI Act for the year 2022 in Record Room (Criminal), South District, has been identified during the period w.e.f. 01.04.2026 to 10.04.2026, which have to be weeded out. A list of these files is annexed as **Annexure 'A'.**

It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. *rrst.dde@dde.nic.in* within 15 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 15 days then it will presumed that there no such Appeal, Revision or any other matter in respect to the list of cases specified in Annexure 'A' is pending.

This issues with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

15/4/26

(Dr. Saurabh Kulshrestha)
District Judge-04/Officer In-Charge,
Record Rooms, South District,
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

Annexure 'A'

447	CC NI ACT/1780/2021	DLST02-007714-2021	RBL BANK LTD Vs TAJ MOHAMMAD DMS	27-09-2022	DISMISSED AS WITHDRAWN	S-103	2116/2022/CM
448	CC NI ACT/1781/2021	DLST02-007716-2021	RBL BANK LTD Vs SUJEET KUMAR MISHRA DMS	27-09-2022	DISMISSED AS WITHDRAWN	S-101	2117/2022/CM
449	CC NI ACT/4298/2021	DLST02-013760-2021	MS HEROFINCORP LTD Vs RAKESH BORAH DMS	27-09-2022	DISMISSED AS WITHDRAWN	S-91	2118/2022/CM
450	CC NI ACT/3890/2022	DLST02-008343-2022	HERO FINCORP LTD Vs GOBIND BARMAN DMS	27-09-2022	DISMISSED	S-63	2119/2022/CM
451	CC NI ACT/44/2021	DLST02-000112-2021	HERO FINCORP LTD Vs CHAROTAR EDUCATIONAL SOCIETY DMS	28-09-2022	COMPOUNDED	S-339	2120/2022/CM
452	CC NI ACT/2453/2021	DLST02-008852-2021	RINKU TANWAR Vs NITIN CHOPRA DMS	30-09-2022	DISMISSED IN DEFAULT	S-123	2121/2022/CM
453	CC NI ACT/1248/2022	DLST02-002739-2022	RAVI CHAUDHARY Vs M/S RS SIRSIYA AND CO. DMS	30-09-2022	DISMISSED AS WITHDRAWN	S-149	2122/2022/CM
454	CC NI ACT/188/2020	DLST02-014969-2020	KULDEEP SINGH Vs KAILASH CHANDRA DMS	01-10-2022	COMPOUNDED	S-245	2123/2022/CM
455	CC NI ACT/6181/2021	DLST02-020392-2021	AXIS FINANCE LTD THROUGH ITS AR HARI OM SINGH Vs KAILASH CHAND S/O RAM TEERTH DMS	01-10-2022	DISMISSED AS WITHDRAWN	S-103	2124/2022/CM
456	CC NI ACT/6183/2021	DLST02-020396-2021	AXIS FINANCE LTD THROUGH ITS AR HARI OM SINGH Vs E R JAMES D/O SAMUEL JAMES DMS	01-10-2022	DISMISSED AS WITHDRAWN	S-111	2125/2022/CM
457	CC NI ACT/4646/2021	DLST02-014359-2021	M/S HERO FINCORP LTD Vs SUNIL MATADEEN DMS	06-10-2022	DISMISSED AS WITHDRAWN	S-93	2126/2022/CM
458	CC NI ACT/5969/2021	DLST02-019106-2021	VATECH INDIA PVT. LTD. Vs MANTHRI AVINASH DMS	06-10-2022	COMPOUNDED	S-157	2127/2022/CM
459	CC NI ACT/337/2021	DLST02-001378-2021	LOAN TAP Vs AKHILESH MISHRA DMS	11-10-2022	DISMISSED AS WITHDRAWN	S-143	2128/2022/CM
460	CC NI ACT/4260/2021	DLST02-013757-2021	HERO FINCORP LTD Vs PRAMOD KUMAR DMS	11-10-2022	DISMISSED AS WITHDRAWN	S-69	2129/2022/CM
461	CC NI ACT/4267/2021	DLST02-013770-2021	HERO FINCORP LTD Vs JAVED HASSAN DMS	11-10-2022	DISMISSED AS WITHDRAWN	S-73	2130/2022/CM
462	CC NI ACT/4270/2021	DLST02-013771-2021	HERO FINCORP LTD Vs ANSHU BHATIA DMS	11-10-2022	DISMISSED AS WITHDRAWN	S-71	2131/2022/CM
463	CC NI ACT/4279/2021	DLST02-013776-2021	HERO FINCORP LTD Vs VINOD YADAV DMS	11-10-2022	DISMISSED AS WITHDRAWN	S-71	2132/2022/CM
464	CC NI ACT/4284/2021	DLST02-013778-2021	HERO FINCORP LTD Vs NISHANT SHARMA DMS	11-10-2022	DISMISSED AS WITHDRAWN	S-69	2133/2022/CM
465	CC NI ACT/4293/2021	DLST02-013769-2021	HERO FINCORP LTD Vs SANJEEV SUBBA DMS	11-10-2022	DISMISSED AS WITHDRAWN	S-69	2134/2022/CM
466	CC NI ACT/4682/2021	DLST02-014417-2021	RBL BANK LTD Vs HIMANSHU VARDHAN KANDWAL DMS	11-10-2022	COMPOUNDED	S-83	2135/2022/CM
467	CC NI ACT/1099/2021	DLST02-003963-2021	RBL BANK LTD Vs SHAB SHAIKH DMS	13-10-2022	DISMISSED AS WITHDRAWN	S-93	2136/2022/CM
468	CC NI ACT/1251/2021	DLST02-004491-2021	TARUN RAKHEJA Vs LOKESH KUMAR DMS	15-10-2022	COMPOUNDED	S-151	2137/2022/CM
469	CC NI ACT/5339/2021	DLST02-016451-2021	SEEMA SINGH Vs JAIVENDER RATHI Not Examined	15-10-2022	CONVICTED	S-435	2138/2022/CM
470	CC NI ACT/948/2021	DLST02-003827-2021	RBL BANK LTD THROUGH ITS AR SH SANKALP SRIVASTAVA Vs NILESH VISHWAKARMA DMS	17-10-2022	DISMISSED AS WITHDRAWN AS SATISFIED	S-75	2139/2022/CM

471	CC NI ACT/952/2021	DLST02-003829-2021	RBL BANK LTD THROUGH ITS AR SH SANKALP SRIVASTAVA Vs GAUTAM PODDER	17-10-2022	DISMISSED AS WITHDRAWN	S-75	2140/2022/CM
472	CC NI ACT/955/2021	DLST02-003832-2021	RBL BANK LTD THROUGH ITS AR SH SANKALP SRIVASTAVA Vs MAMTA RANI	17-10-2022	DISMISSED AS WITHDRAWN	S-89	2141/2022/CM
473	CC NI ACT/956/2021	DLST02-003833-2021	RBL BANK LTD THROUGH ITS AR SH SANKALP SRIVASTAVA Vs RAJEEV SOLANKI	17-10-2022	DISMISSED AS WITHDRAWN	S-79	2142/2022/CM
474	CC NI ACT/3298/2022	DLST02-007095-2022	AXIS FINANCE LTD THROUGH ITS AR HARI OM Vs SWATI PUROHIT S/O BANAMALI PUROHIT	20-10-2022	COMPOUNDED	S-125	2143/2022/CM
475	CC NI ACT/6335/2022	DLST02-034790-2022	SANJAY KUMAR GOEL Vs LUIKANG TSHKRII	01-11-2022	DISMISSED AS WITHDRAWN	S-87	2144/2022/CM
476	CC NI ACT/122/2021	DLST02-000504-2021	SATYAVATI Vs SUKHDEV SINGH	04-11-2022	DISMISSED AS WITHDRAWN	S-127	2145/2022/CM
477	CC NI ACT/218/2021	DLST02-000780-2021	MR. O.P. MANCHANDA Vs M/S SUNSPOT CAFE PRIVATE LIMITED	14-11-2022	SETTLED IN LOK ADALAT	S-345	2146/2022/CM
478	CC NI ACT/219/2021	DLST02-000779-2021	MR. O.P. MANCHANDA Vs M/S SUNSPOT CAFE PRIVATE LIMITED	14-11-2022	SETTLED IN LOK ADALAT	S-335	2147/2022/CM
479	CC NI ACT/220/2021	DLST02-000768-2021	O.P. MANCHANDA Vs M/S SUNSPOT CAFE PRIVATE LIMITED	14-11-2022	SETTLED IN LOK ADALAT	S-339	2148/2022/CM
480	CC NI ACT/221/2021	DLST02-000770-2021	RBL BANK LTD Vs NIRMAL PRAKASH GOYAL	14-11-2022	ABATED	S-83	2149/2022/CM.
481	CC NI ACT/289/2021	DLST02-001006-2021	M/S COLORJET INDIA LIMITED THROUGH ITS AR Vs MOHD. SAQUIB	14-11-2022	SETTLED IN LOK ADALAT	S-183	2150/2022/CM
482	CC NI ACT/406/2021	DLST02-001622-2021	LOANTAP Vs SOURIRAJAN RAGHAVACHARI	14-11-2022	SETTLED IN LOK ADALAT	S-165	2151/2022/CM
483	CC NI ACT/410/2021	DLST02-001613-2021	LOANTAP Vs SANDEEP P	14-11-2022	SETTLED IN LOK ADALAT	S-191	2152/2022/CM
484	CC NI ACT/515/2021	DLST02-001863-2021	RBL BANK LTD Vs FM FRESH MART	14-11-2022	SETTLED IN LOK ADALAT	S-181	2153/2022/CM
485	CC NI ACT/620/2021	DLST02-002355-2021	M/S INDIA RESURGENCE ARC PVT. LTD. Vs P J PLASTICS	14-11-2022	SETTLED IN LOK ADALAT	S-207	2154/2022/CM
486	CC NI ACT/1352/2021	DLST02-005198-2021	COLORJET INDIA LIMITED Vs MOHD. SAQUIB PROP. M/S. COLOTOP GRAPHICS	14-11-2022	SETTLED IN LOK ADALAT	S-161	2155/2022/CM
487	CC NI ACT/1383/2021	DLST02-005431-2021	MOHAMMED HANIF Vs RAMJANEE	14-11-2022	SETTLED IN LOK ADALAT	S-125	2156/2022/CM
488	CC NI ACT/1972/2021	DLST02-007884-2021	RBL BANK LTD Vs GAURI SHANKAR SAINI PROPRIETOR/PARTNER OF SHIV GARMENTS CHIRANA	14-11-2022	SETTLED IN LOK ADALAT	S-159	2157/2022/CM
489	CC NI ACT/2019/2021	DLST02-007974-2021	HERO FINCORP LTD Vs M/S B N LED FIXTURES SOLUTIONS	14-11-2022	SETTLED IN LOK ADALAT	S-311	2158/2022/CM
490	CC NI ACT/2040/2021	DLST02-007973-2021	HERO FINCORP LTD Vs M/S ANSAL HOUSING LTD.	14-11-2022	SETTLED IN LOK ADALAT	S-293	2159/2022/CM
491	CC NI ACT/2527/2021	DLST02-009129-2021	RBL BANK LTD Vs MAHENDRA GIRI	14-11-2022	SETTLED IN LOK ADALAT	S-127	2160/2022/CM
492	CC NI ACT/2528/2021	DLST02-009130-2021	RBL BANK LTD Vs BALWINDER SINGH	14-11-2022	SETTLED IN LOK ADALAT	S-129	2161/2022/CM
493	CC NI ACT/2660/2021	DLST02-009671-2021	RBL BANK LTD Vs NEW SHAKTI TRADERS YOGESH KUMAR PROPRIETOR OF NEW SHAKTI TRADERS	14-11-2022	SETTLED IN LOK ADALAT	S-153	2162/2022/CM

DOPGIP—95 DSJ (Delhi)/2017—15.5.2017—400 Regs. of 200 leaves in each.

494	CC NI ACT/2662/2021	DLST02-005670-2021	RBL BANK LTD Vs MAGNA HOMEWARES PVT LTD	14-11-2022	SETTLED IN LOK ADALAT	S-173	2163/2022/CM
495	CC NI ACT/3945/2021	DLST02-013024-2021	EMU LINES PVT.LTD. Vs PERFECT CARGO AND LOGISTICS PRIVATE LIMITED	14-11-2022	COMPOUNDED	S-233	2164/2022/CM
496	CC NI ACT/4092/2021	DLST02-013399-2021	HERO FINCORP LTD Vs RAVI KHANNA	14-11-2022	DISMISSED AS WITHDRAWN	S-65	2165/2022/CM
497	CC NI ACT/4686/2021	DLST02-014419-2021	RBL BANK LTD Vs VINOD KUMAR GOYAL	14-11-2022	SETTLED IN LOK ADALAT	S-95	2166/2022/CM
498	CC NI ACT/4771/2021	DLST02-014718-2021	HERO FINCORP LTD Vs NARESH KUMAR	14-11-2022	SETTLED IN LOK ADALAT	S-73	2167/2022/CM
499	CC NI ACT/4920/2021	DLST02-014996-2021	HERO FINCORP LTD Vs PUNEET KAPOOR	14-11-2022	SETTLED IN LOK ADALAT	S-83	2168/2022/CM
500	CC NI ACT/4958/2021	DLST02-015131-2021	HERO FINCORP LTD.Vs 1. M/S COROMANDEL AGRICO PVT. LTD.	14-11-2022	SETTLED IN LOK ADALAT	S-245	2169/2022/CM
501	CC NI ACT/4960/2021	DLST02-015134-2021	HERO FINCORP LTD Vs 1. M/S ROHIT ENTERPRISES	14-11-2022	SETTLED IN LOK ADALAT	S-205	2170/2022/CM
502	CC NI ACT/5009/2021	DLST02-015285-2021	HERO FINCORP LTD Vs 1. M/S V K ENTERPRISES	14-11-2022	SETTLED IN LOK ADALAT	S-209	2171/2022/CM
503	CC NI ACT/5045/2021	DLST02-015368-2021	AXIS FINANCE LTD THROUGH ITS AR HARLOM SINGH Vs SRI THIRUKKUMARAN AGENCIES THROUGH ITS PARTNER	14-11-2022	SETTLED IN LOK ADALAT	S-185	2172/2022/CM
504	CC NI ACT/5305/2021	DLST02-016327-2021	HERO FINCORP LTD Vs DEOGIRI PATHOLOGY LAB	14-11-2022	SETTLED IN LOK ADALAT	S-227	2173/2022/CM
505	CC NI ACT/5344/2021	DLST02-016457-2021	HERO FINCORP LTD Vs GANESA ENTERPRISES PVT LTD.	14-11-2022	SETTLED IN LOK ADALAT	S-215	2174/2022/CM
506	CC NI ACT/5345/2021	DLST02-016445-2021	HERO FINCORP LTD Vs FABRAW TEXTILES PVT. LTD.	14-11-2022	SETTLED IN LOK ADALAT	S-235	2175/2022/CM
507	CC NI ACT/6031/2021	DLST02-019446-2021	SHALIMAR PAINTS LIMITED Vs DURAISAMY PECHIMUTHU	14-11-2022	SETTLED IN LOK ADALAT	S-109	2176/2022/CM
508	CC NI ACT/6032/2021	DLST02-019447-2021	SHALIMAR PAINTS LIMITED Vs DURAISAMY PECHIMUTHU	14-11-2022	SETTLED IN LOK ADALAT	S-105	2177/2022/CM
509	CC NI ACT/6151/2021	DLST02-020167-2021	HERO FINCORP LTD Vs M/S PRIVIN ENTERPRISE	14-11-2022	SETTLED IN LOK ADALAT	S-227	2178/2022/CM
510	CC NI ACT/90/2022	DLST02-000247-2022	M/S HERO FINCORP LTD. Vs SUJIT GHOSH	14-11-2022	SETTLED IN LOK ADALAT	S-79	2179/2022/CM
511	CC NI ACT/279/2022	DLST02-000410-2022	RBL BANK LTD Vs SANJEEV KUMAR GUPTA PROPRIETOR OF SHIV SHAKTI TEXTILES	14-11-2022	SETTLED IN LOK ADALAT	S-105	2180/2022/CM
512	CC NI ACT/467/2022	DLST02-000760-2022	AXIS FINANCE LTD Vs RAHUL RAGHAV	14-11-2022	SETTLED IN LOK ADALAT	S-93	2181/2022/CM
513	CC NI ACT/794/2022	DLST02-001964-2022	LOAN TAP CREDIT PRODUCTS PVT LTD Vs ADNAN ALI	14-11-2022	SETTLED IN LOK ADALAT	S-79	2182/2022/CM
514	CC NI ACT/796/2022	DLST02-001957-2022	LOAN TAP CREDIT PRODUCTS PVT LTD Vs RITESH NAYAK	14-11-2022	SETTLED IN LOK ADALAT	S-79	2183/2022/CM
515	CC NI ACT/848/2022	DLST02-002148-2022	M/S HERO FINCORP LTD. Vs CHIRANJIT ROY	14-11-2022	SETTLED IN LOK ADALAT	S-75	2184/2022/CM
516	CC NI ACT/854/2022	DLST02-002155-2022	M/S HERO FINCORP LTD. Vs MONAJAT SARDAR	14-11-2022	SETTLED IN LOK ADALAT	S-79	2185/2022/CM

517	CC NI ACT/1027/2022	DLST02-002374-2022	M/S HERO FINCORP LTD. Vs ALAMGIR MIAH	14-11-2022	SETTLED IN LOK ADALAT	S-69	2186/2022/CM
518	CC NI ACT/1029/2022	DLST02-002375-2022	M/S HERO FINCORP LTD. Vs SAMRAT DAS	14-11-2022	SETTLED IN LOK ADALAT	S-71	2187/2022/CM
519	CC NI ACT/1225/2022	DLST02-002572-2022	RBL BANK LTD Vs SKILLAR RIYDE TRACK PRIVATE LIMITED AND ANR.	14-11-2022	SETTLED IN LOK ADALAT	S-127	2188/2022/CM
520	CC NI ACT/1336/2022	DLST02-002953-2022	HERO FINCORP LTD Vs RITWIK NANDY	14-11-2022	SETTLED IN LOK ADALAT	S-111	2189/2022/CM
521	CC NI ACT/1339/2022	DLST02-002961-2022	HERO FINCORP LTD Vs DHARAMDAS BHATTACHARYA	14-11-2022	SETTLED IN LOK ADALAT	S-103	2190/2022/CM
522	CC NI ACT/1343/2022	DLST02-002956-2022	HERO FINCORP LTD Vs JAMAL SEIKH	14-11-2022	SETTLED IN LOK ADALAT	S-107	2191/2022/CM
523	CC NI ACT/1551/2022	DLST02-003222-2022	SABSANG FINANCE LTD THROUGH ITS A.R SAURABH GUPTA Vs PARMOD KUSHWAHA	14-11-2022	SETTLED IN LOK ADALAT	S-159	2192/2022/CM
524	CC NI ACT/2232/2022	DLST02-004847-2022	RBL BANK LTD Vs ANITA JAIN PROPRIETOR OF ARIHANT ITALICA AND GRANITE	14-11-2022	SETTLED IN LOK ADALAT	S-101	2193/2022/CM
525	CC NI ACT/2359/2022	DLST02-005038-2022	AXIS FINANCE LTD Vs MOOLCHAND SHARMA	14-11-2022	SETTLED IN LOK ADALAT	S-95	2194/2022/CM
526	CC NI ACT/2361/2022	DLST02-005039-2022	AXIS FINANCE LTD Vs RAMAVTAR SHARMA	14-11-2022	SETTLED IN LOK ADALAT	S-93	2195/2022/CM
527	CC NI ACT/2932/2022	DLST02-006444-2022	M/S HERO FINCORP LTD. Vs FAROOQUE KHAN	14-11-2022	SETTLED IN LOK ADALAT	S-103	2196/2022/CM
528	CC NI ACT/3143/2022	DLST02-006924-2022	HERO FINCORP LTD Vs SUBHAM MANDAL	14-11-2022	SETTLED IN LOK ADALAT	S-71	2197/2022/CM
529	CC NI ACT/3431/2022	DLST02-007302-2022	HERO FINCORP LTD Vs KARTHIKEYAN S	14-11-2022	SETTLED IN LOK ADALAT	S-71	2198/2022/CM
530	CC NI ACT/3433/2022	DLST02-007284-2022	AXIS FINANCE LTD Vs MOHAMMED AMER	14-11-2022	SETTLED IN LOK ADALAT	S-93	2199/2022/CM
531	CC NI ACT/3437/2022	DLST02-007294-2022	HERO FINCORP LTD Vs S SURENDRAN	14-11-2022	SETTLED IN LOK ADALAT	S-77	2200/2022/CM
532	CC NI ACT/4147/2022	DLST02-009021-2022	M/S HERO FINCORP LTD. Vs PABAN BAGDI	14-11-2022	SETTLED IN LOK ADALAT	S-69	2201/2022/CM
533	CC NI ACT/4213/2022	DLST02-009118-2022	M/S HERO FINCORP LTD. Vs NEELAM PANGERKAR	14-11-2022	SETTLED IN LOK ADALAT	S-67	2202/2022/CM
534	CC NI ACT/4294/2022	DLST02-009532-2022	HERO FINCORP LTD Vs M/S RAJ GOPAL TRADING AND ANR.	14-11-2022	SETTLED IN LOK ADALAT	S-195	2203/2022/CM
535	CC NI ACT/4828/2022	DLST02-012023-2022	AXIS FINANCE LTD THROUGH ITS AR HARI OM SINGH Vs VIKRAM SINGH S/O SOHAN SINGH	14-11-2022	SETTLED IN LOK ADALAT	S-105	2204/2022/CM
536	CC NI ACT/5160/2022	DLST02-013428-2022	AXIS FINANCE LTD THROUGH AR HARI OM Vs RAHUL SHARMA S/O MAHIPAL SINGH	14-11-2022	SETTLED IN LOK ADALAT	S-105	2205/2022/CM
537	CC NI ACT/5280/2022	DLST02-014316-2022	DR. OETKER INDIA PVT LTD Vs M S TRADERS	14-11-2022	SETTLED IN LOK ADALAT	S-133	2206/2022/CM
538	CC NI ACT/5681/2022	DLST02-031275-2022	HERO FINCORP LTD Vs M/S KUMAR PEN CO AND ANR.	14-11-2022	SETTLED IN LOK ADALAT	S-247	2207/2022/CM
539	CC NI ACT/5771/2022	DLST02-031679-2022	RBL BANK LTD Vs JAFAR ABBAS	14-11-2022	SETTLED IN LOK ADALAT	S-93	2208/2022/CM

DDP-SIP-95 DSJ(Delhi)/2017—15.5.2017—100 Reps. of 200 leaves in each.

540	CC NI ACT/6660/2022	DLST02-036000-2022	HERO FINCORP LTD Vs M/S GRAVITY HOTEL AND ORS.	14-11-2022	SETTLED IN LOK ADALAT	S-185	2209/2022/CM
541	CC NI ACT/3225/2021	DLST02-010873-2021	RBL BANK LTD Vs VINEETA GOAL PROPRIETOR OF SHANTI PACKWELL	15-11-2022	DISMISSED AS WITHDRAWN	S-99	2210/2022/CM
542	CC NI ACT/4300/2021	DLST02-013779-2021	HERO FINCORP LTD Vs HITESH SAINI	15-11-2022	COMPOUNDED	S-85	2211/2022/CM
543	CC NI ACT/752/2022	DLST02-001861-2022	HERO FINCORP LTD Vs SAKIL HOSSAIN MIA	15-11-2022	DISMISSED AS WITHDRAWN	S-91	2212/2022/CM
544	CC NI ACT/1613/2022	DLST02-003458-2022	HERO FINCORP LTD Vs ABHIJIT SAHA	15-11-2022	DISMISSED AS WITHDRAWN	S-91	2213/2022/CM
545	CC NI ACT/1616/2022	DLST02-003450-2022	HERO FINCORP LTD Vs ABDUR RAHMAN ALI	15-11-2022	DISMISSED AS WITHDRAWN	S-93	2214/2022/CM
546	CC NI ACT/3609/2022	DLST02-007660-2022	HERO FINCORP LTD Vs SK MAIDUL ISLAM	15-11-2022	COMPOUNDED	S-71	2215/2022/CM
547	CC NI ACT/3511/2022	DLST02-007500-2022	AICA LAMINATES INDIA PVT LTD Vs S K ENTERPRISES	16-11-2022	COMPOUNDED	S-137	2216/2022/CM
548	CC NI ACT/687/2021	DLST02-002627-2021	RBL BANK LTD Vs PRAKASH CHAND SHARMA PROPRIETOR/PARTNER OF NEELKANTH JEWELLERS	18-11-2022	DISMISSED AS WITHDRAWN	S-133	2217/2022/CM
549	CC NI ACT/3397/2021	DLST02-011925-2021	RBL BANK LTD Vs SHYORAJ SINGH	18-11-2022	DISMISSED AS WITHDRAWN	S-107	2218/2022/CM
550	CC NI ACT/3399/2021	DLST02-011924-2021	RBL BANK LTD Vs RAJVIR SINGH	18-11-2022	DISMISSED AS WITHDRAWN	S-107	2219/2022/CM
551	CC NI ACT/6220/2021	DLST02-020695-2021	RBL BANK LTD Vs STARKER AUTOMATION PRIVATE LIMITED	18-11-2022	DISMISSED AS WITHDRAWN	S-113	2220/2022/CM
552	CC NI ACT/3307/2021	DLST02-011334-2021	M/S INDIA RESURGENCE ARC PVT. LTD. Vs MILLENIUM OPTICAL INDUSTRIES	19-11-2022	COMPOUNDED	S-321	2221/2022/CM
553	CC NI ACT/6195/2022	DLST02-034055-2022	IFFCO MC CROP SCIENCE PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE MR. NAVIN NATH Vs VARAD KRUSHI SEVA KENDRA THROUGH ITS PROPRIETOR KAILASH PACHLING	19-11-2022	DISMISSED AS WITHDRAWN	S-199	2222/2022/CM
554	CC NI ACT/1410/2021	DLST02-005672-2021	PARIVARTAN CO.OPERATIVE URBAN THRIFT CREDIT SOCIETY LIMITED Vs PRERNA SACHDEVA	21-11-2022	COMPOUNDED	S-161	2223/2022/CM
555	CC NI ACT/2531/2022	DLST02-005407-2022	HERO FINCORP LTD Vs AMZAD HOSSAIN	21-11-2022	DISMISSED AS WITHDRAWN	S-77	2224/2022/CM
556	CC NI ACT/2539/2022	DLST02-005416-2022	HERO FINCORP LTD Vs DILIP TANTY	21-11-2022	DISMISSED AS WITHDRAWN	S-75	2225/2022/CM
557	CC NI ACT/110/2021	DLST02-000353-2021	SATYABIR SINGH Vs NIRAJAN MANDAL	22-11-2022	ABSCONDER	S-255	2226/2022/CM
558	CC NI ACT/932/2021	DLST02-003596-2021	M/S MILLISTAR CHIT FUND COMPANY PVT LTD Vs RAMAN VINAYAK	22-11-2022	SETTLED THROUGH MEDIATION	S-163	2227/2022/CM
559	CC NI ACT/5162/2022	DLST02-013430-2022	AXIS FINANCE LTD THROUGH AR HARI OM Vs ANANT SAGAR S/O MUNINDRA SAGAR	24-11-2022	COMPOUNDED	S-103	2228/2022/CM
560	CC NI ACT/1649/2021	DLST02-006826-2021	N K GARMENTS Vs DEV OVERSEAS	25-11-2022	COMPOUNDED	S-155	2229/2022/CM
561	CC NI ACT/2520/2021	DLST02-009127-2021	RBL BANK LTD Vs KAPIL KUMAR	28-11-2022	COMPOUNDED	S-143	2230/2022/CM
562	CC NI ACT/4000/2022	DLST02-008622-2022	HERO FINCORP LTD Vs SUNITA YADAV PROPRIETOR/AUTHORISED SIGNATORY KIRSHNA SAREE	28-11-2022	COMPOUNDED	S-81	2231/2022/CM
563	CC NI ACT/5021/2022	DLST02-012881-2022	HERO FINCORP LTD Vs KALINGA FILLING STATION AND ANR	28-11-2022	COMPOUNDED	S-227	2232/2022/CM

564	CC NI ACT/5022/2022	DLST02-012882-2022	HERO FINCORP LTD Vs KALINGA FILLING STATION AND ANR	28-11-2022	COMPOUNDED	S-221	2233/2022/CM
565	CC NI ACT/5023/2022	DLST02-012880-2022	HERO FINCORP LTD Vs M/S GAYATRI CRANE SERVICES AND ANR	28-11-2022	COMPOUNDED	S-191	2234/2022/CM
566	CC NI ACT/953/2021	DLST02-003830-2021	RBL BANK LTD THROUGH ITS AR SH SANKALP SRIVASTAVA Vs SHAMSHER SINGH	29-11-2022	COMPOUNDED	S-133	2235/2022/CM
567	CC NI ACT/2192/2021	DLST02-008316-2021	RBL BANK LTD Vs RAVINDER KUMAR	29-11-2022	DISMISSED AS WITHDRAWN	S-99	2236/2022/CM
568	CC NI ACT/2196/2021	DLST02-008314-2021	RBL BANK LTD Vs RAVI KUMAR	29-11-2022	DISMISSED AS WITHDRAWN	S-115	2237/2022/CM
569	CC NI ACT/1216/2021	DLST02-004382-2021	RBL BANK LTD Vs GARDEN GLORY INDIA	01-12-2022	COMPOUNDED	S-153	2238/2022/CM
~~570~~	~~CC NI ACT/2358/2021~~	~~DLST02-000738-2021~~	RAMESH BABU Vs SURENDER RANDHAWA	07-12-2022	~~CONVICTED~~	~~S-275~~	~~2239/2022/CM~~
571	CC NI ACT/4456/2021	DLST02-014034-2021	HERO FINCORP LTD Vs MUKESH SHARMA	07-12-2022	COMPOUNDED	S-77	2240/2022/CM
572	CC NI ACT/2371/2021	DLST02-008550-2021	RBL BANK LTD Vs GRAINTEX EXPORTS INDIA PVT LTD	08-12-2022	COMPOUNDED	S-165	2241/2022/CM
573	CC NI ACT/2366/2022	DLST02-005045-2022	AXIS FINANCE LTD Vs SHER SINGH CHOUDHARY	08-12-2022	COMPOUNDED	S-99	2242/2022/CM
574	CC NI ACT/4018/2021	DLST02-013281-2021	HERO FINCORP LTD Vs SUKHCHAIN SINGH	09-12-2022	DISMISSED AS WITHDRAWN	S-67	2243/2022/CM
~~575~~	~~CC NI ACT/111/2021~~	~~DLST02-000341-2021~~	EQUITAS SMALL FINANCE BANK LTD Vs EXCELLENT CARDS	12-12-2022	~~DISMISSED AS WITHDRAWN~~	~~S-153~~	~~2244/2022/CM~~
~~576~~	~~CC NI ACT/724/2021~~	~~DLST02-002009-2021~~	EQUITAS SMALL FINANCE BANK LTD Vs GANPATI PACKERS	12-12-2022	~~DISMISSED AS WITHDRAWN~~	~~S-137~~	~~2245/2022/CM~~
577	CC NI ACT/541/2021	DLST02-002059-2021	RBL BANK LTD Vs COMPETENT DYESTUFF AND ALLIED PRODUCTS PVT LTD	13-12-2022	DISMISSED	S-95	2246/2022/CM
578	CC NI ACT/2370/2022	DLST02-005032-2022	AXIS FINANCE LTD Vs PRADIPTA KUMAR SAHU	14-12-2022	COMPOUNDED	S-87	2247/2022/CM
579	CC NI ACT/3781/2021	DLST02-012671-2021	M/S HERO FINCORP LTD Vs MOHD AAKIL	15-12-2022	COMPOUNDED	S-107	2248/2022/CM
580	CC NI ACT/6446/2022	DLST02-035279-2022	LALITA RANI Vs SHRI BAGICHA SINGH	16-12-2022	COMPOUNDED	S-91	2249/2022/CM
581	CC NI ACT/4401/2022	DLST02-009973-2022	M/S SINGER INDIA LTD. Vs EDIMADAKULA GIRIDHAR	19-12-2022	COMPOUNDED	S-1081	2250/2022/CM
582	CC NI ACT/2183/2021	DLST02-008359-2021	RBL BANK LTD Vs MALAYA MALLICK	20-12-2022	DISMISSED AS WITHDRAWN	S-79	2251/2022/CM
583	CC NI ACT/2187/2021	DLST02-008352-2021	RBL BANK LTD Vs HARBANS LAL	20-12-2022	DISMISSED AS WITHDRAWN	S-73	2252/2022/CM
584	CC NI ACT/2188/2021	DLST02-008358-2021	RBL BANK LTD Vs MOHD. JAVED	20-12-2022	DISMISSED AS WITHDRAWN	S-75	2253/2022/CM
585	CC NI ACT/2191/2021	DLST02-008355-2021	RBL BANK LTD Vs KAMAL MADAN	20-12-2022	DISMISSED AS WITHDRAWN	S-81	2254/2022/CM
586	CC NI ACT/2256/2021	DLST02-008421-2021	RBL BANK LTD Vs VIJENDRA KUMAR PAL	20-12-2022	COMPOUNDED	S-129	2255/2022/CM
587	CC NI ACT/6115/2022	DLST02-033612-2022	AXIS FINANCE LTD Vs RAJIV KUMAR SINGH	21-12-2022	COMPOUNDED	S-77	2256/2022/CM
~~588~~	~~CC NI ACT/4752/2021~~	~~DLST02-014591-2021~~	OM WALI Vs ASHOK KUMAR MONGIA	22-12-2022	~~ACQUITTED~~	~~S-215~~	~~2257/2022/CM~~
589	CC NI ACT/7496/2022	DLST02-039211-2022	SHREE WORSTEX LIMITED Vs MD IMTEYAZ ALI	22-12-2022	WITHDRAWN	S-57	2258/2022/CM
~~590~~	~~CC NI ACT/49/2020~~	~~DLST02-014360-2020~~	PRIME MOVER MOBILITY TECHNOLOGIES PRIVATE LIMITED Vs P VELLAPPAN KARTHIK KUMAR	23-12-2022	~~ACQUITTED~~	~~S-21~~	~~2259/2022/CM~~
591	CC NI Act 2646/22	DLST02-035739-2022	Hero FinCorp Ltd & Kalyan Babu Guthikatla	23-12-2022	Compounded	S-117	2260/22/CM

DOPGIPF

(6)

DECIDED BY SH. SAURABH GOYAL, LD. MM (NI ACT), DIGITAL COURT-01, SOUTH, SAKET, NEW DELHI
PREPARED BY MS. LILY GRACE TOPPO, READER-CUM-AHLMAD EC-43055404

SR. NO.	CASES	CNR NO.	PARTY NAME	DATE OF DECISION	DISPOSAL NATURE	PAGES	GOSHWARA NO.
1	CC NI ACT/5144/2021	DLST020155512021	ATUL DIGANI Vs RAHUL MAKKAR	05-01-2022	COMPOUNDED	5-103	2262/2022/CM
2	CC NI ACT/5146/2021	DLST020155572021	SHALIMAR PAINTS LIMITED Vs ASHISH SHARMA	05-01-2022	COMPOUNDED	3-53	2263/2022/CM
3	CC NI ACT/3358/2021	DLST020115332021	EMU LINES PVT.LTD. Vs DIWAKARAN SURENDRAN PROPRIETOR TRANS ASIA SHIPPING SERVICES	06-01-2022	COMPOUNDED	3-95	2264/2022/CM
4	CC NI ACT/5221/2021	DLST020159662021	HERO FINCORP LTD Vs NIDHIN E	10-01-2022	COMPOUNDED	5-47	2265/2022/CM
5	CC NI ACT/2178/2021	DLST020083212021	RBL BANK LTD Vs SUNIL THAPAR	17-01-2022	COMPOUNDED	3-67	2266/2022/CM
6	CC NI ACT/2725/2021	DLST020097672021	SURENDRA Vs ALOK MISHRA	17-01-2022	COMPOUNDED	5-125	2267/2022/CM
7	CC NI ACT/474/2021	DLST020015822021	LOAN TAP Vs KARAN GARG	18-01-2022	COMPOUNDED	5-95	2268/2022/CM
8	CC NI ACT/728/2021	DLST020028942021	RBL BANK LTD Vs KATHURIA PORTFOLIOS	19-01-2022	COMPOUNDED	5-73	2269/2022/CM
9	CC NI ACT/6247/2021	DLST020206852021	RBL BANK LTD Vs GHANSHYAM RATNO PROPRIETOR OF SHIV SHAKTI PACKAGING	25-01-2022	COMPOUNDED	5-87	2270/2022/CM
10	CC NI ACT/669/2021	DLST020025532021	SUBHASHISH GHOSH ROY Vs M/S SKANDA FASTENERS PVT. LTD THROUGH ITS MANAGING DIRECTOR MR. HIMANSHU BHATT	01-02-2022	COMPOUNDED	5-187	2271/2022/CM
11	CC NI ACT/3921/2021	DLST020129732021	PREM DHANDA Vs VIPIN MARWA	03-02-2022	COMPOUNDED	3-77	2272/2022/CM
12	CC NI ACT/85/2020	DLST020143352020	VIJAY KUMAR Vs MOHD YAMIN QURESHI	04-02-2022	ABATED	5-113	2273/2022/CM
13	CC NI ACT/3761/2021	DLST020126682021	VIRENDRA SINGH Vs RAJ KUMAR	05-02-2022	COMPOUNDED	5-93	2274/2022/CM
14	CC NI ACT/271/2021	DLST020008562021	SHIVAM GUPTA Vs AMAN	08-02-2022	COMPOUNDED	5-145	2275/2022/CM
15	CC NI ACT/2431/2021	DLST020088642021	EMU LINES PVT.LTD. Vs VIRAT GLOBAL EXIM	08-02-2022	COMPOUNDED	3-177	2276/2022/CM
16	CC NI ACT/3566/2021	DLST020122592021	RBL BANK LTD Vs RAJVEER SINGH	09-02-2022	COMPOUNDED	3-113	2277/2022/CM
17	CC NI ACT/3567/2021	DLST020122572021	RBL BANK LTD Vs GHISU SINGH	09-02-2022	COMPOUNDED	3-109	2278/2022/CM
18	CC NI ACT/4123/2021	DLST020133612021	HERO FINCORP LTD Vs RAJDEV	09-02-2022	COMPOUNDED	3-49	2279/2022/CM
19	CC NI ACT/91/2021	DLST020002182021	SHARANDEEP SINGH Vs HANUMAN CHAUHAN	10-02-2022	DISMISSED	3-155	2280/2022/CM
20	CC NI ACT/4169/2021	DLST020135562021	M/S PHAROX GLOBAL PRIVATE LIMITED Vs KISHORE KUMAR	10-02-2022	COMPOUNDED	3-85	2281/2022/CM
21	CC NI ACT/6076/2021	DLST020196642021	BAKSUDDIN Vs LATA THAKUR	11-02-2022	DISMISSED AS WITHDRAWN	5-81	2282/2022/CM
22	CC NI ACT/2685/2021	DLST020097522021	RBL BANK LTD Vs TEJPRATAP SINGH	14-02-2022	COMPOUNDED	5-115	2283/2022/CM
23	CC NI ACT/2689/2021	DLST020097572021	RBL BANK LTD Vs KAUSHAL PROPRIETOR OF KAUSHAL ENGINEERING WORKS	14-02-2022	COMPOUNDED	5-117	2284/2022/CM
24	CC NI ACT/6016/2021	DLST020194082021	RBL BANK LTD Vs BITTU FASHIONERS 26	17-02-2022	COMPOUNDED	3-53	2285/2022/CM
25	CC NI ACT/4572/2021	DLST020141812021	HERO FINCORP LTD Vs MUBASSIR KAIFI	21-02-2022	COMPOUNDED	3-51	2286/2022/CM

DORGIPF—95 DSJ(Delhi)/2017—15.5.2017—400 Regs. of 200 leaves in each.

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Cri.) No. 2

DECIDED 2022

26	CC NI ACT/4894/2021	DLST020149522021	NITIN CHAUHAN Vs M.K. SIDDIQUI	24-02-2022	WITHDRAWN	S-139	2287/2022/CM
27	CC NI ACT/1120/2022	DLST020023222022	NITIN CHAUHAN Vs M.K.SIDDIQUI OWNER OF FASHION ERA APPAREL5	24-02-2022	WITHDRAWN	S-121	2288/2022/CM
28	CC NI ACT/275/2020	DLST020156002020	HERO FINCORP LTD Vs MAHAVEER SNGH SHAKAWAT	04-03-2022	COMPOUNDED	S-185	2289/2022/CM
29	CC NI ACT/122/2020	DLST020145672020	SIDDHARTH GUPTA Vs MURLI MANOHAR SHARMA	08-03-2022	COMPOUNDED	S-201	2290/2022/CM
30	CC NI ACT/320/2022	DLST020003892022	M/S HERO FINCORP LTD. Vs BISWAJIT MONDAL	08-03-2022	WITHDRAWN	3-47	2291/2022/CM
31	CC NI ACT/322/2022	DLST020003842022	M/S HERO FINCORP LTD. Vs BISWARUP GHOSH	08-03-2022	WITHDRAWN	3-51	2292/2022/CM
32	CC NI ACT/173/2021	DLST020005992021	FATEH SINGH Vs SONYA KAUR	10-03-2022	COMPOUNDED	3-153	2293/2022/CM
33	CC NI ACT/323/2022	DLST020003832022	M/S HERO FINCORP LTD. Vs TAPAN BARMAN	11-03-2022	WITHDRAWN	3-49	2294/2022/CM
34	CC NI ACT/333/2022	DLST020003812022	M/S HERO FINCORP LTD. Vs SWARNAKAMAL DE	11-03-2022	WITHDRAWN	3-49	2295/2022/CM
35	CC NI ACT/240/2020	DLST020152392020	M/S PRABHU DAYAL JEWELLERS TH. ITS PROPRIETOR SH. KAMAL PRAKASH SONI Vs RAVINDER SINGHAL	14-03-2022	CONVICTED	3-175	2296/2022/CM
36	CC NI ACT/84/2020	DLST020143702020	SHALIMAR PAINTS LIMITED Vs PAINT HOUSE	15-03-2022	COMPOUNDED	3-121	2297/2022/CM
37	CC NI ACT/305/2020	DLST020157662020	RIYBERO ELECTRONICS PVT LTD Vs SADA ANAND AGENCIES	15-03-2022	COMPOUNDED	3-109	2298/2022/CM
38	CC NI ACT/26/2021	DLST020000212021	MANOJ SINGHAL Vs SUNIL KR SINGH	15-03-2022	COMPOUNDED	3-171	2299/2022/CM
39	CC NI ACT/361/2021	DLST020013762021	LOAN TAP Vs AKASH GUPTA	15-03-2022	COMPOUNDED	3-115	2300/2022/CM
40	CC NI ACT/382/2021	DLST020014042021	LOAN TAP Vs DHIRAJ KUMAR	15-03-2022	COMPOUNDED	3-111	2301/2022/CM
41	CC NI ACT/478/2021	DLST020015772021	LOAN TAP Vs IFTEKAR AGA	15-03-2022	COMPOUNDED	3-81	2302/2022/CM
42	CC NI ACT/480/2021	DLST020015802021	LOAN TAP Vs K R RAJKUMAR	15-03-2022	COMPOUNDED	5-79	2303/2022/CM
43	CC NI ACT/487/2021	DLST020015892021	LOAN TAP Vs MAHESH C	15-03-2022	COMPOUNDED	5-107	2304/2022/CM
44	CC NI ACT/878/2021	DLST020034632021	RBL BANK LTD THROUGH ITS AR SH SANKALP SRIVASTAVA Vs SURESH CHAND SHARMA	15-03-2022	COMPOUNDED	3-85	2305/2022/CM
45	CC NI ACT/1173/2021	DLST020039442021	RBL BANK LTD Vs GOOD LUCK SHOES	15-03-2022	COMPOUNDED	3-73	2306/2022/CM
46	CC NI ACT/1643/2021	DLST020066252021	RBL BANK LTD Vs SU CREATIONS PVT LTD	15-03-2022	COMPOUNDED	3-97	2307/2022/CM
47	CC NI ACT/2111/2021	DLST020079972021	RBL BANK LTD Vs SURJEET SINGH	15-03-2022	COMPOUNDED	3-97	2308/2022/CM
48	CC NI ACT/2168/2021	DLST020082592021	SUMEET KAUR OBEROI Vs 1. MRS. DIVYA OBEROI2. MS. ASMA JAAFRI3. MR. ABHISHEK GOYAL4. MR. SAURABH ARORA	15-03-2022	COMPOUNDED	S-247	2309/2022/CM
49	CC NI ACT/2634/2021	DLST020096542021	RBL BANK LTD Vs VIRENDER KUMAR	15-03-2022	COMPOUNDED	3-97	2310/2022/CM
50	CC NI ACT/2640/2021	DLST020095702021	RBL BANK LTD Vs KAUSAR IMAM JAFRI	15-03-2022	COMPOUNDED	3-99	2311/2022/CM
51	CC NI ACT/3144/2021	DLST020104302021	RBL BANK LTD Vs A ONE GLOBAL ENTERTAINMENT PRIVATE LIMITED	15-03-2022	COMPOUNDED	3-87	2312/2022/CM
52	CC NI ACT/3145/2021	DLST020104332021	RBL BANK LTD Vs SWISS INDIA	15-03-2022	COMPOUNDED	3-67	2313/2022/CM
53	CC NI ACT/3177/2021	DLST020104412021	RBL BANK LTD Vs AMIT KUMAR	15-03-2022	COMPOUNDED	3-89	2314/2022/CM

54	CC NI ACT/3246/2021	DLST020108042021	RBL BANK LTD Vs MUSK FREIGHT SERVICES PRIVATE LIMITED	15-03-2022	COMPOUNDED	3-113	2315/2022/CM
55	CC NI ACT/3300/2021	DLST020111892021	RUP BASANT ARORA Vs SHIV SHANKER GIFT CENTRE LTD	15-03-2022	COMPOUNDED	3-99	2316/2022/CM
56	CC NI ACT/3411/2021	DLST020119072021	HERO FINCORP LTD Vs HARPREET SINGH	15-03-2022	COMPOUNDED	3-69	2317/2022/CM
57	CC NI ACT/3423/2021	DLST020119132021	HERO FINCORP LTD Vs AJAY KUMAR MANDAL	15-03-2022	COMPOUNDED	3-65	2318/2022/CM
58	CC NI ACT/3873/2021	DLST020129722021	HERO FINCORP LTD Vs SAGAR SHARAD BABRE	15-03-2022	COMPOUNDED	3-65	2319/2022/CM
59	CC NI ACT/3886/2021	DLST020129702021	HERO FINCORP LTD Vs MUKESH KUMAR	15-03-2022	COMPOUNDED	5-65	2320/2022/CM
60	CC NI ACT/4151/2021	DLST020134952021	HERO FINCORP LTD Vs MANJIT SINGH	15-03-2022	COMPOUNDED	3-61	2321/2022/CM
61	CC NI ACT/4488/2021	DLST020139562021	HERO FINCORP LTD Vs S H DODDAMANI	15-03-2022	COMPOUNDED	3-63	2322/2022/CM
62	CC NI ACT/4497/2021	DLST020139602021	HERO FINCORP LTD Vs SONAL KHATTER	15-03-2022	COMPOUNDED	3-63	2323/2022/CM
63	CC NI ACT/4503/2021	DLST020139662021	HERO FINCORP LTD Vs VARADARAJ M R	15-03-2022	COMPOUNDED	3-61	2324/2022/CM
64	CC NI ACT/4625/2021	DLST020143302021	SUMEET KAUR OBEROI Vs ASMA JAFRI	15-03-2022	COMPOUNDED	3-217	2325/2022/CM
65	CC NI ACT/4744/2021	DLST020145272021	RBL BANK LTD Vs MANPREET KAUR	15-03-2022	COMPOUNDED	3-67	2326/2022/CM
66	CC NI ACT/4824/2021	DLST020146932021	HERO FINCORP LTD Vs ARJUN SINGH	15-03-2022	COMPOUNDED	3-53	2327/2022/CM
67	CC NI ACT/4825/2021	DLST020146912021	M/S HERO FINCORP LTD. Vs GURDEV SINGH	15-03-2022	COMPOUNDED	3-55	2328/2022/CM
68	CC NI ACT/4826/2021	DLST020146902021	HERO FINCORP LTD Vs MANOJ KUMAR	15-03-2022	COMPOUNDED	3-55	2329/2022/CM
69	CC NI ACT/4914/2021	DLST020149592021	NARENDER SINGH Vs VINOD KUMAR	15-03-2022	COMPOUNDED	3-73	2330/2022/CM
70	CC NI ACT/5652/2021	DLST020177382021	MONICA LAKHANPAL Vs NARESH AGGARWAL	15-03-2022	COMPOUNDED	5-205	2331/2022/CM
71	CC NI ACT/5887/2021	DLST020185862021	SIMRANJEET KAUR Vs BHARTI GHOS	15-03-2022	COMPOUNDED	3-101	2332/2022/CM
72	CC NI ACT/6110/2021	DLST020201312021	MAAN ALUMINIUM LIMITED Vs ALUMASS PRIVATE LIMITED	15-03-2022	COMPOUNDED	3-171	2333/2022/CM
73	CC NI ACT/6276/2021	DLST020209452021	RBL BANK LTD Vs BTB MARKETING PVT LTD	15-03-2022	COMPOUNDED	3-103	2334/2022/CM
74	CC NI ACT/6277/2021	DLST020209482021	NUKIND HEALTHCARE PRIVATE LIMITED Vs M/S NAV DURGA MEDICALS THROUGH ITS PROPRIETOR, MR. NAVEEN KUMAR AGGARWAL	15-03-2022	COMPOUNDED	5-205	2335/2022/CM
75	CC NI ACT/523/2022	DLST020007422022	CROMPTON GREAVES CONSUMER ELECTRICAL LTD Vs MR RAMESH KUMAR SOLANKI	15-03-2022	COMPOUNDED	3-199	2336/2022/CM
76	CC NI ACT/5757/2021	DLST020181802021	M/S. ONS INTERACTIVE SOLUTIONS THROUGH AR Vs AMALESH KUMAR	22-03-2022	COMPOUNDED	3-131	2337/2022/CM
77	CC NI ACT/5761/2021	DLST020181072021	ONS INTERACTIVE SOLUTIONS THROUGH AR Vs TEJASAV SAH	22-03-2022	COMPOUNDED	3-131	2338/2022/CM
78	CC NI ACT/2001/2021	DLST020079142021	RBL BANK LTD Vs RAVI KUMAR S/O SURESH KUMAR	23-03-2022	COMPOUNDED	5-101	2339/2022/CM
79	~~CC NI ACT/17/2020~~	~~DLST020140302020~~	~~NARENDER SEJWAL Vs DHARMENDRA KUMAR PUJAPATI~~	~~24-03-2022~~	CONVICTED AND FINED	~~3-233~~	~~2340/2022/CM~~
80	~~CC NI ACT/1323/2021~~	~~DLST020048222021~~	~~SUSHIL KUMAR AGGARWAL Vs SUNNY BHATIA~~	~~25-03-2022~~	~~SINE DIE~~	~~3-133~~	~~2341/2022/CM~~
81	CC NI ACT/5297/2021	DLST020162812021	HERO FINCORP LTD Vs HARDIKA ENTERPRISE PRIVATE LIMITED	25-03-2022	COMPOUNDED	3-249	2342/2022/CM
82	CC NI ACT/2107/2021	DLST020079982021	RBL BANK LTD Vs RAJESH KUMAR S/O MAHINDER SINGH	28-03-2022	COMPOUNDED	3-101	2343/2022/CM
83	CC NI ACT/2784/2021	DLST020098892021	RBL BANK LTD Vs BHUPINDER SINGH JOLLY	28-03-2022	COMPOUNDED	3-101	2344/2022/CM
84	CC NI ACT/2119/2021	DLST020079892021	RBL BANK LTD Vs SUKHWINDER SINGH	29-03-2022	COMPOUNDED	3-101	2345/2022/CM
85	CC NI ACT/2587/2021	DLST020093902021	RBL BANK LTD Vs UMESH KUMAR	30-03-2022	COMPOUNDED	3-103	2346/2022/CM
86	CC NI ACT/168/2021	DLST020004692021	RBL BANK LTD Vs OUTDOORS INDIA	31-03-2022	COMPOUNDED	3-73	2347/2022/CM
87	CC NI ACT/1767/2021	DLST020074632021	RBL BANK LTD Vs DEEPAK KUMAR JOSHI	31-03-2022	COMPOUNDED	3-101	2348/2022/CM

Sheet4

Court of Mr. Siddhant Kumar, JMFC-06 NI ACT,SOUTH DISTRICT,SAKET COURT COMPLEX 2022 DECIDED FILES CONSIGNED BY Asst. Ahlmad							
S. No	Cases	CNR Number	Title of the Case	Date of Decision	Nature of Disposal	Pages	Goshwara Number
1	CT Cases 79/2019	DLST02-000120-2019	Corportion Bank vs. Amrish Kumar Sharma	22-09-2022	D.A.W	5-145	3103/22/C.M.
2	CT Cases/81/2019	DLST02-000121-2019	Corportion Bank vs. Anish Anant	22-09-2022	D.A.W	5-153	3104/22/C.M.
3	CT Cases/85/2019	DLST02-000122-2019	Corportion Bank vs. Manish Puri	22-09-2022	D.A.W	5-153	3105/22/C.M.
4	CT Cases/3002/2020	DLST02-002865-2020	Lalit Chand Verma Vs Sandeep Kumar	06-10-2022	Withdrawn	5-127	3106/22/C.M.
5	CT Cases/4166/2020	DLST02-005706-2020	Equitas Small Finance Bank Ltd Vs Rehman Trading And Transport Co	10-10-2022	Withdrawn	5-71	3107/22/C.M.
6	CT Cases/2648/2020	DLST02-002276-2020	Loantap Credit Products Pvt. Ltd Vs Tarun Kumar	15-10-2022	D.A.W	5-87	3108/22/C.M.
7	CT Cases/2371/2017	DLST02-003911-2017	M/S Hero Fincorp Ltd Vs Dilip Singh	17-10-2022	D.A.W	5-109	3109/22/C.M.
8	CT Cases/2518/2017	DLST02-004163-2017	M/S Hero Fincorp Ltd Vs Shfsh Shekh	17-10-2022	D.A.W	5-109	3110/22/C.M.
9	CT Cases/11968/2018	DLST02-024836-2018	Vijay Maheshwari Vs Samson Prasad	17-10-2022	Compounded	5-205	3111/22/C.M.
10	CT Cases/4739/2020	DLST02-008467-2020	Equitas Small Finance Bank Ltd Vs Suvaju	17-10-2022	D.A.W	5-71	3112 /22/C.M.
11	CT Cases/9162/2017	DLST02-017591-2017	M/S HERO FINCORP LTD Vs SHIVKUMARBAKASHETTI	01-11-2022	D.A.W	5-69	3113/22/C.M.
12	CT Cases/9225/2017	DLST02-017617-2017	M/S HERO FINCORP LTD Vs NAVEENKUMARK	01-11-2022	D.A.W	5-79	3114/22/C.M.
13	CT Cases/4036/2018	DLST02-010418-2018	M/S HERO FINCORP LTD Vs MOHD SHAKEEL THEKIYA	01-11-2022	D.A.W	5-71	3115/22/C.M.
14	CT Cases/5442/2018	DLST02-012726-2018	M/S HERO FINCORP LTD Vs ADE SUKHADEV SOMA	01-11-2022	D.A.W	5-75	3116/22/C.M.
15	CT Cases/5474/2018	DLST02-012788-2018	M/S HERO FINCORP LTD Vs SUNEETA DHANANJAY	01-11-2022	D.A.W	5-75	3117/22/C.M.
16	CT Cases/20310/2019	DLST02-031884-2019	MURSALIM Vs S. MAJUMDAR	01-11-2022	D.N.P.	5-91	3118/22/C.M.
17	CT Cases/3659/2017	DLST02-005897-2017	M/S HERO FINCORP LTD Vs KALURAM CHOUHAN	04-11-2022	Compounded	5-95	3119/22/C.M.

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18	CT Cases/7758/2017	DLST02-014349-2017	ATHENE HOSPITALITY SERVICES PVT. LTD. Vs KWALS HOSPITALITY OPC PVT. LTD. AND ANOTHER	11-11-2022	D.N.P.	5-203	3120/22/C.M.
19	CT Cases/6086/2017	DLST02-008837-2017	M/S CAPITAL TRUST LTD Vs SATISH KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	5-113	3121/22/C.M.
20	CT Cases/7394/2017	DLST02-012999-2017	M/S CAPITAL TRUST LTD Vs SHARIF AHMAD	15-11-2022	COMPOUNDED IN LOK ADALAT	5-101	3122/22/C.M.
21	CT Cases/290/2018	DLST02-000597-2018	M/S CAPITAL TRUST LTD Vs MADAN LAL	15-11-2022	COMPOUNDED IN LOK ADALAT	5-111	3123/22/C.M.
22	CT Cases/975/2018	DLST02-001849-2018	M/S CAPITAL TRUST LTD Vs ATAL	15-11-2022	COMPOUNDED IN LOK ADALAT	5-89	3124/22/C.M.
23	CT Cases/976/2018	DLST02-001850-2018	M/S CAPITAL TRUST LTD Vs NISAR HUSAIN	15-11-2022	COMPOUNDED IN LOK ADALAT	5-95	3125/22/C.M.
24	CT Cases/980/2018	DLST02-001854-2018	M/S CAPITAL TRUST LTD Vs NAYAB	15-11-2022	COMPOUNDED IN LOK ADALAT	5-83	3126/22/C.M.
25	CT Cases/7308/2018	DLST02-016333-2018	M/S CAPITAL TRUST LTD Vs ANIL KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	5-89	3127/22/C.M.
26	CT Cases/7792/2018	DLST02-017113-2018	M/S CAPITAL TRUST LTD Vs MAISAR JAHAN	15-11-2022	COMPOUNDED IN LOK ADALAT	5-87	3128/22/C.M.
27	CT Cases/7948/2018	DLST02-017321-2018	M/S CAPITAL TRUST-LTD Vs KAMALES	15-11-2022	COMPOUNDED IN LOK ADALAT	5-81	3129/22/C.M.
28	CT Cases/14038/2018	DLST02-028625-2018	M/S CAPITAL TRUST LTD Vs ANGREJ KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	5-83	3130/22/C.M.
29	CT Cases/16807/2018	DLST02-033324-2018	M/S CAPITAL TRUST LTD Vs SHAHEED KHAN	15-11-2022	COMPOUNDED IN LOK ADALAT	5-81	3131/22/C.M.
30	CT Cases/17441/2018	DLST02-034902-2018	M/S CAPITAL TRUST LTD Vs RAHUL	15-11-2022	COMPOUNDED IN LOK ADALAT	5-75	3132/22/C.M.
31	CT Cases/17545/2018	DLST02-034962-2018	M/S CAPITAL TRUST LTD Vs MAHENDRA KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	5-85	3133/22/C.M.
32	CT Cases/17547/2018	DLST02-034957-2018	M/S CAPITAL TRUST LTD Vs KRISHNA KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	5-87	3134/22/C.M.
33	CT Cases/17557/2018	DLST02-037539-2018	M/S CAPITAL TRUST LTD Vs SHYAM	15-11-2022	COMPOUNDED IN LOK ADALAT	5-83	3135/22/C.M.
34	CT Cases/17561/2018	DLST02-037534-2018	M/S CAPITAL TRUST LTD Vs ISTKAR	15-11-2022	COMPOUNDED IN LOK ADALAT	5-83	3136/22/C.M.

35	CT Cases/17878/2018	DLST02-035753-2018	M/S CAPITAL TRUST LTD Vs RAVENDRA KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	5-83	3137/22/C.M.
36	CT Cases/351/2019	DLST02-037009-2018	M/S CAPITAL TRUST LTD Vs MOHD TAYYAB	15-11-2022	COMPOUNDED IN LOK ADALAT	5-77	3138/22/C.M.
37	CT Cases/2562/2019	DLST02-003958-2019	M/S CAPITAL TRUST LTD Vs SHABANA	15-11-2022	COMPOUNDED IN LOK ADALAT	5-73	3139/22/C.M.
38	CT Cases/2575/2019	DLST02-003966-2019	M/S CAPITAL TRUST LTD Vs RANI BEGAM	15-11-2022	COMPOUNDED IN LOK ADALAT	5-75	3140/22/C.M.
39	CT Cases/2978/2019	DLST02-007683-2019	M/S CAPITAL TRUST LTD Vs SHAHNAJ	15-11-2022	COMPOUNDED IN LOK ADALAT	5-99	3141/22/C.M.
40	CT Cases/8085/2019	DLST02-012357-2019	M/S CAPITAL TRUST LTD Vs NEELA DEVI	15-11-2022	COMPOUNDED IN LOK ADALAT	5-75	3142/22/C.M.
41	CT Cases/20692/2019	DLST02-031980-2019	M/S CAPITAL TRUST LTD Vs RAMESHVAR	15-11-2022	COMPOUNDED IN LOK ADALAT	5-79	3143/22/C.M.
42	CT Cases/22740/2019	DLST02-034590-2019	M/S CAPITAL TRUST LTD Vs CHANDRA PAL	15-11-2022	COMPOUNDED IN LOK ADALAT	5-69	3144/22/C.M.
43	CT Cases/22752/2019	DLST02-034598-2019	M/S CAPITAL TRUST LTD Vs AVEDESH KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	5-67	3145/22/C.M.
44	CT Cases/22784/2019	DLST02-034573-2019	M/S CAPITAL TRUST LTD Vs PAPPU	15-11-2022	COMPOUNDED IN LOK ADALAT	5-67	3146/22/C.M.
45	CT Cases/22789/2019	DLST02-034595-2019	M/S CAPITAL TRUST LTD Vs RAHIS	15-11-2022	COMPOUNDED IN LOK ADALAT	5-73	3147/22/C.M.
46	CT Cases/22799/2019	DLST02-034562-2019	M/S CAPITAL TRUST LTD Vs ISHAK MOHAMMAD	15-11-2022	COMPOUNDED IN LOK ADALAT	5-67	3148/22/C.M.
47	CT Cases/22853/2019	DLST02-034492-2019	M/S CAPITAL TRUST LTD Vs SANJAY	15-11-2022	COMPOUNDED IN LOK ADALAT	5-69	3149/22/C.M.
48	CT Cases/22870/2019	DLST02-034523-2019	M/S CAPITAL TRUST LTD Vs PUSHPENDRA PAL	15-11-2022	COMPOUNDED IN LOK ADALAT	5-67	3150/22/C.M.
49	CT Cases/22907/2019	DLST02-034540-2019	M/S CAPITAL TRUST LTD Vs ASHOK SONABA	15-11-2022	COMPOUNDED IN LOK ADALAT	5-67	3151/22/C.M.
50	CT Cases/37113/2019	DLST02-051272-2019	M/S CAPITAL TRUST LTD Vs BALJEET SINGH	15-11-2022	COMPOUNDED IN LOK ADALAT	5-79	3152/22/C.M.
51	CT Cases/37217/2019	DLST02-051235-2019	M/S CAPITAL TRUST LTD Vs KALLI DEVI	15-11-2022	COMPOUNDED IN LOK ADALAT	5-71	3153/22/C.M.

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52	CT Cases/40531/2019	DLST02-055195-2019	M/S CAPITAL TRUST LTD Vs PRITI SHARMA	15-11-2022	COMPOUNDED IN LOK ADALAT	5-89	3154/22/C.M.
53	CT Cases/42862/2019	DLST02-058085-2019	M/S CAPITAL TRUST LTD Vs SHAYM LAL	15-11-2022	COMPOUNDED IN LOK ADALAT	5-71	3155/22/C.M.
54	CT Cases/43438/2019	DLST02-059008-2019	M/S CAPITAL TRUST LTD Vs DILSHAD	15-11-2022	COMPOUNDED IN LOK ADALAT	5-77	3156/22/C.M.
55	CT Cases/44881/2019	DLST02-060853-2019	M/S HERO FINCORP LTD Vs NITESH KUMAR TANAJI	15-11-2022	COMPOUNDED IN LOK ADALAT	5-49	3157/22/C.M.
56	CT Cases/4785/2020	DLST02-008533-2020	KAPIL ARORA Vs MORPHEUS DEVELOPERS PRIVATE LIMITED	15-11-2022	COMPOUNDED IN LOK ADALAT	5-233	3158/22/C.M.
57	CT Cases/4788/2020	DLST02-008532-2020	KAPIL ARORA Vs VYOM INFRASTRUCTURES AND PROJECTS PRIVATE LIMITED AND ORS	15-11-2022	COMPOUNDED IN LOK ADALAT	5-187	3159/22/C.M.
58	CT Cases/475972/2016	DLST02-011581-2016	M/S HERO FINCORP LTD Vs MAHESH KUAMAR JATAV	16-11-2022	COMPOUNDED IN LOK ADALAT	5-83	3160/22/C.M.
59	CT Cases/9319/2018	DLST02-020334-2018	M/S HERO FINCORP LTD Vs PATHAN MUSTUFARAZAKHAN	16-11-2022	COMPOUNDED IN LOK ADALAT	5-71	3161/22/C.M.
60	CT Cases/12490/2018	DLST02-025506-2018	CORPORATION BANK Vs SHIFA IQBAL	16-11-2022	Withdrawn	5-177	3162/22/C.M.
61	CT Cases/28963/2019	DLST02-041054-2019	CRS LEASING AND FINANCE CO Vs HOM LAL MOHRA	16-11-2022	COMPOUNDED IN LOK ADALAT	5-137	3163/22/C.M.
62	CT Cases/36148/2019	DLST02-050397-2019	M/S HERO FINCORP LTD Vs VIJAY MAROTI RATHOD	16-11-2022	Withdrawn	5-75	3164/22/C.M.
63	CT Cases/2333/2018	DLST02-005885-2018	DHARAMPAL SATYAPAL LTD. Vs M/S RADHA GOVIND DISTRIBUTORS	19-11-2022	Compounded	5-171	3165/22/C.M.
64	CT Cases/42120/2019	DLST02-057298-2019	EQUITAS SMALL FINANCE BANK LTD Vs SIMARJIT SINGH	19-11-2022	Withdrawn	5-149	3166/22/C.M.
65	CT Cases/18039/2018	DLST02-039408-2018	CORPORATION BANK Vs MAMTA GUPTA	24-11-2022	Withdrawn	5-183	3167/22/C.M.
66	CT Cases/5029/2020	DLST02-008417-2020	INDAG RUBBER LIMITED Vs M/S RAJA RAJESHWARI TYRES AND ANR	25-11-2022	Compounded	5-153	3168/22/C.M.
67	CT Cases/5250/2020	DLST02-009811-2020	SUNIL KUMAR BALHARA Vs GAYATRI DEVI	25-11-2022	Compounded	5-147	3169/22/C.M.
68	CT Cases/41159/2019	DLST02-056303-2019	M/S CAPITAL TRUST LTD Vs ASAMA BEGAM	30-11-2022	Compounded	5-71	3170/22/C.M.

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69	CT Cases/41161/2019	DLST02-056280-2019	M/S CAPITAL TRUST LTD Vs RADHA PANDIT	30-11-2022	Compounded	5-71	3171/22/C.M.
70	CT Cases/37212/2019	DLST02-051471-2019	NITIN GOEL Vs PANKAJ VATS	01-12-2022	D.N.P.	5-81	3172/22/C.M.
71	CT Cases/28878/2019	DLST02-040674-2019	CARS 24 SERVICES PRIVATE LTD Vs SUFI CARS	02-12-2022	Compounded	5-85	3173/22/C.M.
72	CT Cases/2056/2020	DLST02-001009-2020	CARS 24 SERVICES PRIVATE LTD Vs SYED IBRAHIM UL HUQ	02-12-2022	Compounded	5-71	3174/22/C.M.
73	CT Cases/2057/2020	DLST02-001008-2020	CARS 24 SERVICES PRIVATE LTD Vs HARPINDER SINGH	02-12-2022	Compounded	5-73	3175/22/C.M.
74	CT Cases/2058/2020	DLST02-001007-2020	CARS 24 SERVICES PRIVATE LTD Vs ANJU VARINDANI	02-12-2022	Compounded	5-73	3176/22/C.M.
75	CT Cases/2059/2020	DLST02-001006-2020	CARS 24 SERVICES PRIVATE LTD Vs RAMAKRISHNA GANIGA	02-12-2022	Compounded	5-77	3177/22/C.M.
76	CT Cases/2060/2020	DLST02-001005-2020	CARS 24 SERVICES PRIVATE LTD Vs DILLI BABU	02-12-2022	Compounded	5-75	3178/22/C.M.
77	CT Cases/2062/2020	DLST02-001004-2020	CARS 24 SERVICES PRIVATE LTD Vs AMEEN RASHID SHAIKH	02-12-2022	Compounded	5-73	3179/22/C.M.
78	CT Cases/2097/2020	DLST02-001003-2020	CARS 24 SERVICES PRIVATE LTD Vs SYED AQUEEL SYED GHAFOOR	02-12-2022	Compounded	5-77	3180/22/C.M.
79	CT Cases/2101/2020	DLST02-001000-2020	CARS 24 SERVICES PRIVATE LTD Vs BADARANNISA SADDAMBHAI SHEKH	02-12-2022	Compounded	5-73	3181/22/C.M.
80	CT Cases/2102/2020	DLST02-000997-2020	CARS 24 SERVICES PRIVATE LTD Vs ASHA SACHDEVA	02-12-2022	Compounded	5-77	3182/22/C.M.
81	CT Cases/2105/2020	DLST02-000994-2020	CARS 24 SERVICES PRIVATE LTD Vs MICCKEY KAAYASTH	02-12-2022	Compounded	5-77	3183/22/C.M.
82	CT Cases/2106/2020	DLST02-000993-2020	CARS 24 SERVICES PRIVATE LTD Vs VIDUR AHUJA	02-12-2022	Compounded	5-71	3184/22/C.M.
83	CT Cases/2108/2020	DLST02-000992-2020	CARS 24 SERVICES PRIVATE LTD Vs RAJIV	02-12-2022	Compounded	5-73	3185/22/C.M.
84	CT Cases/2111/2020	DLST02-000990-2020	CARS 24 SERVICES PRIVATE LTD Vs RAJESH PURANCHAND NORKI	02-12-2022	Compounded	5-73	3186/22/C.M.
85	CT Cases/2114/2020	DLST02-000989-2020	CARS 24 SERVICES PRIVATE LTD Vs SINDHI RAJKUMAR AASANDAS	02-12-2022	Compounded	5-73	3187/22/C.M.

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86	CT Cases/2118/2020	DLST02-001011-2020	CARS 24 SERVICES PRIVATE LTD Vs N KARTHIKEYAN	02-12-2022	Compounded	5-75	3188/22/C.M.
87	CT Cases/2120/2020	DLST02-000987-2020	CARS 24 SAERVICES PRIVATE LTD Vs DUSHANT VIJAY BARDE	02-12-2022	Compounded	5-77	3189/22/C.M.
~~88~~	~~CT Cases/4409/2019~~	~~DLST02-011871-2019~~	~~EQUITABLE RETAIL ADVANTAGE PVT LTD Vs GAURAV SINGH~~	06-12-2022	Withdrawn	~~5-173~~	~~3190/22/C.M.~~
89	CT Cases/10996/2018	DLST02-023283-2018	ARVIND RAJ KAUSHIK Vs BHARAT BHUSHAN	12-12-2022	Compounded	5-125	3191/22/C.M.
~~90~~	~~CT Cases/10597/2018~~	~~DLST02-022196-2018~~	~~EQUITABLE RETAIL ADVANTAGE PVT. LTD. Vs NISHA~~	13-12-2022	Withdrawn	5-169	~~3192/22/C.M.~~
91	CT Cases/14674/2018	DLST02-030392-2018	M/S BULLAND LEASING AND FINANCE (P) LTD Vs ZUBAIR MOHD. ASHRAF	13-12-2022	Withdrawn	5-145	3193/22/C.M.
92	CT Cases/6346/2020	DLST02-013657-2020	PINKY DEVI Vs BRIJESH SINGH	13-12-2022	D.N.P.	5-93	3194/22/C.M.
93	CT Cases/15582/2019	DLST02-026292-2019	ASHISH DHAMIJA Vs AKHILESH PAWHA	14-12-2022	Compounded	5-161	3195/22/C.M.
~~94~~	~~CT Cases/3517/2020~~	~~DLST02-003829-2020~~	~~NIRA SINGH Vs GARVIT INNOVATIVE PROMOTORS LTD AND ORS(G.I.P.L.)~~	14-12-2022	Sine-Die	5-255	~~3196/22/C.M.~~
95	CT Cases/3179/2017	DLST02-005072-2017	M/S HERO FINCORP LTD Vs MUNNI DEVI	15-12-2022	Withdrawn	5-79	3197/22/C.M.
96	CT Cases/3186/2017	DLST02-005068-2017	M/S HERO FINCORP LTD Vs ASHOK KUMAR	15-12-2022	Withdrawn	5-85	3198/22/C.M.
97	CT Cases/6343/2018	DLST02-014590-2018	M/S RBL BANK LTD. Vs ASHISH JAIN	15-12-2022	D.N.P.	5-89	3199/22/C.M.
98	CT Cases/6346/2018	DLST02-014593-2018	M/S RBL BANK LTD. Vs JASWANT REGAR	15-12-2022	D.N.P.	5-85	3200/22/C.M.
99	CT Cases/373/2019	DLST02-001292-2019	CORPORATION BANK Vs JITENDRA KUMAR SHARMA	15-12-2022	Compounded	5-143	3201/22/C.M.
100	CT Cases/18547/2019	DLST02-030099-2019	M/S HERO FINCORP LTD Vs SHIVAM GUPTA	15-12-2022	Withdrawn	5-61	3202/22/C.M.
101	CT Cases/18551/2019	DLST02-030100-2019	M/S HERO FINCORP LTD Vs MUKESH KUMAR GHOSH	15-12-2022	Withdrawn	5-59	3203/22/C.M.
102	CT Cases/475321/2016	DLST02-010784-2016	M/S CAPITAL TRUST LTD Vs ASHOK KUMAR	17-12-2022	Compounded	5-141	3204/22/C.M.
103	CT Cases/6080/2017	DLST02-008832-2017	M/S CAPITAL TRUST LTD Vs MARGSHRI	17-12-2022	PO Consigned	5-125	3205/22/C.M.

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103	CT Cases/7895/2017	DLST02-011680-2017	M/S CAPITAL TRUST LTD Vs HINA	17-12-2022	PO Consigned	5-129	3206/22/C.M.
104	CT Cases/7483/2017	DLST02-006748-2017	M/S CAPITAL TRUST LTD Vs ABHISHEK KUMAR SHARMA	17-12-2022	PO Consigned	5-117	3207/22/C.M.
105	CT Cases/11631/2019	DLST02-019471-2019	DEEPAK ARORA Vs CHELAT RAGHAVAN VENUGOPAL	17-12-2022	Compounded	5-229	3208/22/C.M.
106	CT Cases/3984/2018	DLST02-010216-2018	M/S BRIDGESTONE INDIA PVT. LTD. Vs M/S MALVIYA TYRES AND ANR.	23-12-2022	PO Consigned	5-265	3209/22/C.M.
107	CT Cases/13915/2019	DLST02-023356-2019	EQUITAS SMALL FINANCE BANK LTD Vs M/S RAHUL ARORA	23-12-2022	Withdrawn	5-165	3210/22/C.M.
108	CT Cases/13920/2019	DLST02-023357-2019	EQUITAS SMALL FINANCE BANK LTD Vs M/S SHREE ANEKANT INDUSTRIES AND ORS	23-12-2022	Withdrawn	5-145	3211/22/C.M.
109	CT Cases/46565/2019	DLST02-062760-2019	M/S CAPITAL TRUST LTD Vs MO SALAM	24-12-2022	Compounded	5-83	3212/22/C.M.
110	CT Cases/6246/2020	DLST02-013462-2020	HERO FINCORP LTD. Vs M/S HINDUSTAN FORGE AND ORS	24-12-2022	Compounded	5-195	3213/22/C.M.

S. No.	Case No.	CNR Number	Case Title	Date of Decision	Decision Type	Paging	Goshwara No.
1	463182/2016	DLST02-001394-2016	Amrit Lal Vs Baloshwar Pal	04-01-2022	Abated	5-259	7236 /2022
2	464422/2016	DLST02-001658-2016	Shakil Ahmed Vs Balosharpuri	04-01-2022	Abated	5-185	7237 /2022
3	5274/2017	DLST020079082017	Naveen Beharal Vs. Sagar Gupta	06-01-2022	Convicted	5-421	7238 /2022
4	5272/2017	DLST020079072017	Naveen Beharal Vs. Sagar Gupta	10-01-2022	Convicted	5-453	7239 /2022
5	474008/2016	DLST020090202016	Rajeev Ranjan Vs. Sunita	14-01-2022	Acquitted	5-363	7240 /2022
6	2055/2020	DLST02-001010-2020	Cars 24 Services Private Ltd Vs Nadeem Abdulkayum Ansari	17-01-2022	D.A.W.	5-71	7241 /2022
7	2104/2020	DLST02-000996-2020	Cars 24 Services Private Ltd Vs Gadi Naga Lakshmi	17-01-2022	D.A.W.	5-73	7242 /2022
9	36129/2019	DLST02-050387-2019	Core Nutrilife LLP Vs Raj S Shah	21-01-2022	Compounded	5-167	7243 /2022
10	47164G/2016	DLST02-001352-2013	Omaxe Ltd Vs Nageshwar Pandey	29-01-2022	Abated	5-421	7244 /2022
11	471464/2016	DLST02-004358-2016	M/s Ginni Overseas Vs M/s [illegible]	29-01-2022	Convicted	5-[illegible]	7245 /2022

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February 2022

Court of Ms. Swati Gupta, Ld. MM-04 NI Act South District, Saket Court Complex, New Delhi

Court No-202

Name of the Ahlmad: Dayanand Mobile No. 9811541977

Name of the Assistant Ahlmad: Vijay Rozha Mobile No. 8700482513

Disposal for the month of February 2022

S. No.	CNR Number	Case No.	Case Title	Date of Decision	Decision Type	Paging	Goshwara No.
~~1~~	~~DLST02-003855-2015~~	~~469550/2016~~	~~Small Farmers Agribusiness Consortium Vs. Babu Ram Thakur~~	~~02-02-2022~~	~~Acquitted~~	~~5-233~~	~~7246 /2022~~
2	DLST02-022146-2017	11537/2017	Anita Mittal Vs Babu Abraham	15-02-2022	D.N.P.	5-181	7247 /2022
3	DLST02-004607-2019	1715/2019	Ashish Khanna Vs M/S Roshni Hotels Pvt. Ltd. And Ors.	17-02-2022	Compounded	5-269	7248 /2022
4	DLST02-006703-2020	4451/2020	Bajrang Investment Pvt Ltd Vs Ravinder Ronjhwal	17-02-2022	D.N.P.	5-67	7249 /2022
5	DLST02-006707-2020	4452/2020	Bajrang Investment Pvt Ltd Vs Heena Khan	17-02-2022	D.N.P.	5-67	7250 /2022
6	DLST02-006710-2020	4453/2020	Bajrang Investment Pvt Ltd Vs Shesh Narayan	17-02-2022	D.N.P.	5-67	7251 /2022
7	DLST02-006713-2020	4454/2020	Bajrang Investment Pvt Ltd Vs Kanwal Nain	17-02-2022	D.N.P.	5-67	7252 /2022
8	DLST02-006716-2020	4455/2020	Bajrang Investment Pvt Ltd Vs Bharpai	17-02-2022	D.N.P.	5-67	7253 /2022
9	DLST02-006720-2020	4456/2020	Bajrang Investment Pvt Ltd Vs Ashok	17-02-2022	D.N.P.	5-67	7254 /2022
10	DLST02-006723-2020	4457/2020	Bajrang Investment Pvt Ltd Vs Shalabh Aggarwal	17-02-2022	D.N.P.	5-67	7255 /2022
11	DLST02-006726-2020	4458/2020	Bajrang Investment Pvt Ltd Vs Ramesh Kumar	17-02-2022	D.N.P.	5-67	7256 /2022
12	DLST02-006729-2020	4459/2020	Bajrang Investment Pvt Ltd Vs Jitender	17-02-2022	D.N.P.	5-67	7257 /2022
13	DLST02-006733-2020	4460/2020	Bajrang Investment Pvt Ltd Vs Sadudadin	17-02-2022	D.N.P.	5-67	7258 /2022
14	DLST02-006735-2020	4462/2020	Bajrang Investment Pvt Ltd Vs Nanhi	17-02-2022	D.N.P.	5-67	7259 /2022
15	DLST02-006737-2020	4463/2020	Bajrang Investment Pvt Ltd Vs Dinesh Kumar	17-02-2022	D.N.P.	5-67	7260 /2022
16	DLST02-028360-2018	13803/2018	M/S JMD Enterprises Vs Sridhar Jena	19-02-2022	Compounded	5-119	7261 /2022
17	DLST02-007512-2019	2674/2019	Kuldeep Vs Rohit Mishra	19-02-2022	D.N.P.	5-75	7262 /2022
18	DLST02-038680-2019	26455/2019	Sharat Choudhary Vs Rekha Walter	19-02-2022	D.N.P.	5-81	7263 /2022
19	DLST02-001654-2020	2357/2020	M/S NTL Lemnis India Pvt. Ltd Vs M/S M.S. Marketing And Ors	19-02-2022	Compounded	5-145	7264 /2022
20	DLST02-001480-2020	2358/2020	NTL Lemnis India Pvt Ltd vs M/S Energy Infinity And Ors	19-02-2022	Compounded	5-165	7265 /2022
21	DLST02-001485-2020	2356/2020	NTL Lemnis India Pvt Ltd vs M/S Nava Electronics & Ors	19-02-2022	Compounded	5-151	7266 /2022
22	DLST02-031202-2019	19366/2019	Naresh Sharma Vs Ashutosh	22-02-2022	Dismissed	5-143	7267 /2022
~~23~~	~~DLST02-005014-2019~~	~~1903/2019~~	~~M/s AMK And Company Vs. M/s Saransh Gupta~~	~~26-02-2022~~	~~D.N.P.~~	~~5-159~~	~~7268 /2022~~
24	DLST02-025519-2017	13465/2017	Environment Protection Service Vs. mandhavan Sivathanu Pillai & Anr	26-02-2022	Compounded	5-577	7269 /2022

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March 2022

Court of Ms. Swati Gupta, Ld. MM-04 NI Act South District, Saket Court Complex, New Delhi

Court No-202

Name of the Ahlmad: Dayanand Mobile No. 9811541977
Name of the Assistant Ahlmad: Vijay Rozha Mobile No. 8700482513

Disposal for the month of February 2022

S. No.	Case No.	CNR Number	Case Title	Date of Decision	Decision Type	paging	Goshwara No.
1	40586/2019	DLST02-056564-2019	Gopal Singh Mehra Vs Afsar Ali	02-03-2022	D.N.P.	5-103	7270 /2022
2	1297/2020	DLST02-000104-2020	M/S RBL Bank Ltd. Vs K K Steel Industries And Ors	02-03-2022	Compounded	5-59	7271 /2022
3	474007/2016	DLST02-009021-2016	Rajeev Ranjan Vs Sunita	03-03-2022	Compounded	5-199	7272 /2022
4	7825/2017	DLST02-014767-2017	Kuldeep Gupta Vs. Sukhbir Singh	03-03-2022	Compound	5-291	7273 /2022
5	476530/2016	DLST02-012490-2016	M/S D.K. Associates Vs Suresh Kumar	04-03-2022	D.N.P.	5-225	7274 /2022
6	37558/2019	DLST02-052539-2019	M/S Hero Fincorp Ltd Vs Alok Chandra Behera	04-03-2022	D.A.W.	5-53	7275 /2022
7	4859/2020	DLST02-008755-2020	Nitin Gupta Vs Ireo Pvt Ltd And Ors	04-03-2022	D.A.W.	5-1449	7276 /2022
8	1471/2019	DLST02-004286-2019	Epimoney Private Limited Vs M/S Rahul Car Decor And Anr.	05-03-2022	Compounded	5-203	7277 /2022
9	11632/2019	DLST02-019406-2019	Epimoney Private Limited Vs M/S Uddhar Sports And Anr.	05-03-2022	Compounded	5-191	7278 /2022
10	11636/2019	DLST02-019380-2019	Epimoney Private Limited Vs M/S Sulekha Automation System	05-03-2022	Compounded	5-199	7279 /2022
11	6242/2020	DLST02-013458-2020	Hero Fincorp Ltd Vs M/S Narendranath Agency And Ors	05-03-2022	D.A.W.	5-169	7280 /2022
12	6245/2020	DLST02-013461-2020	Hero Fincorp Ltd. Vs M/S Basant Behar Resort And Anr	05-03-2022	D.A.W.	5-189	7281 /2022
13	474189/2016	DLST02-009297-2016	Manju Vs. Manish	05-03-2022	Dismissed	5-75	7282 /2022
14	474190/2016	DLST02-009298-2016	Manju Vs. Jyoti	05-03-2022	Dismissed	5-183	7283 /2022
15	170/2018	DLST02-000058-2018	M/S Hero Fincorp Ltd Vs Moh Islam Pathan	07-03-2022	D.A.W.	5-71	7284 /2022
16	171/2018	DLST02-000059-2018	M/S Hero Fincorp Ltd Vs Kalpesh Jivani	07-03-2022	D.A.W.	5-67	7285 /2022
17	172/2018	DLST02-000060-2018	M/S Hero Fincorp Ltd Vs Anil Harikeshprasad Yadav	07-03-2022	D.A.W.	5-63	7286 /2022
18	173/2018	DLST02-000061-2018	M/S Hero Fincorp Ltd Vs Rathva Bhautikkumar	07-03-2022	D.A.W.	5-63	7287 /2022
19	174/2018	DLST02-000062-2018	M/S Hero Fincorp Ltd Vs Devubha P Zala	07-03-2022	D.A.W.	5-63	7288 /2022
20	175/2018	DLST02-000063-2018	M/S Hero Fincorp Ltd Vs Dev Kumar Bala	07-03-2022	D.A.W.	5-63	7289 /2022
21	176/2018	DLST02-000080-2018	M/S Hero Fincorp Ltd Vs Manohar Jiya Ram	07-03-2022	D.A.W.	5-63	7290 /2022
22	177/2018	DLST02-000023-2018	M/S Hero Fincorp Ltd Vs Nainesh Tank	07-03-2022	D.A.W.	5-71	7291 /2022
23	178/2018	DLST02-000025-2018	M/S Hero Fincorp Ltd Vs Kanani Vasantben	07-03-2022	D.A.W.	5-63	7292 /2022
24	179/2018	DLST02-000024-2018	M/S Hero Fincorp Ltd Vs Janpal Singh	07-03-2022	D.A.W.	5-63	7293 /2022
25	180/2018	DLST02-000054-2018	M/S Hero Fincorp Ltd Vs Rashminkumar Parsotambhai Padriya	07-03-2022	D.A.W.	5-67	7294 /2022
26	181/2018	DLST02-000055-2018	M/S Hero Fincorp Ltd Vs Nikhil Devidas Wakode	07-03-2022	D.A.W.	5-63	7295 /2022
27	182/2018	DLST02-000056-2018	M/S Hero Fincorp Ltd Vs Alpesh Chavda	07-03-2022	D.A.W.	5-67	7296 /2022
28	6816/2017	DLST02-011090-2017	Pradeep Kumar Gupta Vs Ikrar Ahmed	08-03-2022	D.N.P.	5-171	7297 /2022
29	7399/2017	DLST02-031024-2017	Suruchi Food Pvt. Ltd Vs. Ananya Trading	08-03-2022	Compounded	5-265	7298 /2022
30	26482/2017	DLST02-026845-2017	Shalimar Paints Ltd Vs Anantha Hardwares And Anr.	08-03-2022	Compounded	5-175	7299 /2022

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31	26492/2017	DLST02-026819-2017	Shalimar Paints Ltd Vs Ajith Enterprises And Anr.	08-03-2022	Compounded	S-161	7300	/2022
32	26500/2017	DLST02-026822-2017	Shalimar Paints Ltd Vs Sun Hardware And Paints And Anr.	08-03-2022	Compounded	S-171	7301	/2022
33	4060/2018	DLST02-010359-2018	M/S Hero Fincorp Ltd Vs Biru Kisan Padulkar	08-03-2022	Compounded	S-65	7302	/2022
34	8780/2018	DLST02-019394-2018	M/S Hero Fincorp Ltd Vs Hir Bharati	08-03-2022	Compounded	S-63	7303	/2022
35	849/2018	DLST02-001458-2018	M/S Hero Fincorp Ltd Vs Laxmi	09-03-2022	D.A.W.	S-57	7304	/2022
36	2778/2019	DLST02-007618-2019	Shweta Pandit Vs Sukarma Tyagi	09-03-2022	Compounded	S-105	7305	/2022
37	3923/2019	DLST02-008680-2019	M/S Hero Fincorp Ltd Vs Rajiya Sabir Ali	09-03-2022	D.A.W.	S-69	7306	/2022
38	22218/2019	DLST02-034346-2019	Rajesh Goel Vs Dalbir Singh @ Kepu	09-03-2022	Compounded	S-169	7307	/2022
39		DLST02-017914-2017	Lovepal Vs. Geeta	09-03-2022	Convicted	S-229	7308	/2022
40	21168/2019	DLST02-032296-2019	M/S Hero Fincorp Ltd Vs Pradeep Kumar	09-03-2022	D.A.W.	S-53	7309	/2022
41	467515/2016	DLST02-001227-2013	Medhev Gupta Vs Piyush Narayan Sharma	10-03-2022	Compounded	S-281	7310	/2022
42	4013/2019	DLST02-011115-2019	Jagdish Chander Vs Basanti Devi	10-03-2022	Compounded	S-131	7311	/2022
43	1372/2019	DLST02-004231-2019	Shashi Vs Seema	11-03-2022	Disposed	S-335	7312	/2022
44	11993/2019	DLST02-019775-2019	Manoj Kumar Vs Vishwanath Dixit @ Dr. Vishwanath Dixit	11-03-2022	Compounded	S-187	7313	/2022
45	41156/2019	DLST02-056286-2019	M/S Capital Trust Ltd Vs Indra Singh Chauhan	11-03-2022	Compounded	S-69	7314	/2022
46	41210/2019	DLST02-056313-2019	M/S Capital Trust Ltd Vs Jasvinder Kaur	11-03-2022	Compounded	S-69	7315	/2022
47	473293/2016	DLST02-007810-2016	M/S Hero Fincorp Ltd Vs Chatrabhai Ganeshbhai Rabari	14-03-2022	COMP (L.A.)	S-89	7316	/2022
48	475610/2016	DLST02-011145-2016	M/S Hero Fincorp Ltd Vs Satishdevidasshelotkar	14-03-2022	COMP (L.A.)	S-93	7317	/2022
49	475615/2016	DLST02-011138-2016	M/S Hero Fincorp Ltd Vs Santoshganpat	14-03-2022	COMP (L.A.)	S-85	7318	/2022
50	475617/2016	DLST02-011147-2016	M/S Hero Fincorp Ltd Vs Rahulganeshkhel	14-03-2022	COMP (L.A.)	S-93	7319	/2022
51	946/2017	DLST02-001718-2017	M/S Hero Fincorp Ltd Vs Ikbal Khan	14-03-2022	COMP (L.A.)	S-81	7320	/2022
52	1895/2017	DLST02-003253-2017	M/S Hero Fincorp Ltd Vs Lukman Suleman	14-03-2022	COMP (L.A.)	S-109	7321	/2022
53	2764/2017	DLST02-004595-2017	M/S Hero Fincorp Ltd Vs Syed Javeed	14-03-2022	COMP (L.A.)	S-113	7322	/2022
54	2770/2017	DLST02-004592-2017	M/S Hero Fincorp Ltd Vs Yogesh Kumar	14-03-2022	COMP (L.A.)	S-141	7323	/2022
55	3059/2017	DLST02-004905-2017	M/S Hero Fincorp Ltd Vs Avinash Gangadhar Shingade	14-03-2022	COMP (L.A.)	S-85	7324	/2022
56	4898/2017	DLST02-007329-2017	M/S Hero Fincorp Ltd Vs Ajitbhai Ishvarbhai Solanki	14-03-2022	COMP (L.A.)	S-89	7325	/2022
57	9081/2017	DLST02-017461-2017	M/S Hero Fincorp Ltd Vs Gandhale Goroba Ram	14-03-2022	COMP (L.A.)	S-81	7326	/2022
58	9730/2017	DLST02-018843-2017	M/S Hero Fincorp Ltd Vs Kailasmahadeobhosale	14-03-2022	COMP (L.A.)	S-79	7327	/2022
59	9958/2017	DLST02-019314-2017	M/S Hero Fincorp Ltd Vs Jivna	14-03-2022	COMP (L.A.)	S-77	7328	/2022
60	9961/2017	DLST02-019311-2017	M/S Hero Fincorp Ltd Vs Kantirama	14-03-2022	COMP (L.A.)	S-87	7329	/2022
61	10188/2017	DLST02-019912-2017	M/S Hero Fincorp Ltd Vs Amanudayavir	14-03-2022	COMP (L.A.)	S-79	7330	/2022
62	10207/2017	DLST02-019901-2017	M/S Hero Fincorp Ltd Vs Bishansingh	14-03-2022	COMP (L.A.)	S-77	7331	/2022
63	11231/2017	DLST02-021487-2017	M/S Hero Fincorp Ltd Vs Meharamgirdhari	14-03-2022	COMP (L.A.)	S-71	7332	/2022
64	11289/2017	DLST02-021815-2017	M/S Hero Fincorp Ltd Vs Tolaramshankar	14-03-2022	COMP (L.A.)	S-67	7333	/2022
65	11299/2017	DLST02-021805-2017	M/S Hero Fincorp Ltd Vs Rashidasin	14-03-2022	COMP (L.A.)	S-69	7334	/2022

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66	11450/2017	DLST02-022037-2017	M/S Hero Fincorp Ltd Vs Jamaal	14-03-2022	COMP (L.A.)	5-75	7335	/2022
67	11459/2017	DLST02-022040-2017	M/S Hero Fincorp Ltd Vs Asalamkhan	14-03-2022	COMP (L.A.)	5-75	7336	/2022
68	11639/2017	DLST02-022198-2017	M/S Hero Fincorp Ltd Vs Ramsingh	14-03-2022	COMP (L.A.)	5-73	7337	/2022
69	11647/2017	DLST02-022207-2017	M/S Hero Fincorp Ltd Vs Prahladbhambi	14-03-2022	COMP (L.A.)	5-77	7338	/2022
70	11747/2017	DLST02-022574-2017	M/S Hero Fincorp Ltd Vs Krishanchandgujrati	14-03-2022	COMP (L.A.)	5-71	7339	/2022
71	12067/2017	DLST02-023073-2017	M/S Hero Fincorp Ltd Vs Prakashkumarmeena	14-03-2022	COMP (L.A.)	5-71	7340	/2022
72	12091/2017	DLST02-022942-2017	M/S Hero Fincorp Ltd Vs Rajeshkumar	14-03-2022	COMP (L.A.)	5-69	7341	/2022
73	12536/2017	DLST02-023802-2017	M/S Hero Fincorp Ltd Vs Vijay	14-03-2022	COMP (L.A.)	5-73	7342	/2022
74	12822/2017	DLST02-024213-2017	M/S Capital Trust Ltd Vs Roop Kishor	14-03-2022	COMP (L.A.)	5-101	7343	/2022
75	12971/2017	DLST02-024520-2017	M/S Hero Fincorp Ltd Vs Shekhar Raju Kamble	14-03-2022	COMP (L.A.)	5-71	7344	/2022
76	26657/2017	DLST02-026958-2017	M/S Hero Fincorp Ltd Vs Javeed A Andagi	14-03-2022	COMP (L.A.)	5-77	7345	/2022
77	890/2018	DLST02-001680-2018	M/S Hero Fincorp Ltd Vs Dalip Kumar	14-03-2022	COMP (L.A.)	5-73	7346	/2022
78	1118/2018	DLST02-001980-2018	M/S Hero Fincorp Ltd Vs Vinod Kalicharan	14-03-2022	COMP (L.A.)	5-69	7347	/2022
79	1923/2018	DLST02-004769-2018	M/S Hero Fincorp Ltd Vs Lalita Meena	14-03-2022	COMP (L.A.)	5-65	7348	/2022
80	2129/2018	DLST02-005371-2018	M/S Capital Trust Ltd Vs Abdul Rahaman	14-03-2022	COMP (L.A.)	5-79	7349	/2022
81	2687/2018	DLST02-006688-2018	M/S Hero Fincorp Ltd Vs Sarvjeet Singh	14-03-2022	COMP (L.A.)	5-69	7350	/2022
82	2689/2018	DLST02-006686-2018	M/S Hero Fincorp Ltd Vs Majar Singh	14-03-2022	COMP (L.A.)	5-69	7351	/2022
83	3277/2018	DLST02-008139-2018	M/S Hero Fincorp Ltd Vs Govind Singh	14-03-2022	COMP (L.A.)	5-63	7352	/2022
84	3747/2018	DLST02-009673-2018	M/S Hero Fincorp Ltd Vs Shivcharan Surte	14-03-2022	COMP (L.A.)	5-61	7353	/2022
85	3750/2018	DLST02-009674-2018	M/S Hero Fincorp Ltd Vs Tinku Jatkishan	14-03-2022	COMP (L.A.)	5-61	7354	/2022
86	3847/2018	DLST02-009934-2018	M/S Hero Fincorp Ltd Vs Khalil Asgar Ali	14-03-2022	COMP (L.A.)	5-65	7355	/2022
87	3859/2018	DLST02-009938-2018	M/S Hero Fincorp Ltd Vs Ajay Kumar	14-03-2022	COMP (L.A.)	5-61	7356	/2022
88	3869/2018	DLST02-009943-2018	M/S Hero Fincorp Ltd Vs Ramu Singh	14-03-2022	COMP (L.A.)	5-61	7357	/2022
89	4317/2018	DLST02-011010-2018	M/S Hero Fincorp Ltd Vs Islam Hamid	14-03-2022	COMP (L.A.)	5-63	7358	/2022
90	4470/2018	DLST02-011162-2018	M/S Hero Fincorp Ltd Vs Toliya Jivana	14-03-2022	COMP (L.A.)	5-71	7359	/2022
91	4556/2018	DLST02-011356-2018	M/S Hero Fincorp Ltd Vs Deepak Sen	14-03-2022	COMP (L.A.)	5-75	7360	/2022
92	5739/2018	DLST02-013167-2018	M/S Hero Fincorp Ltd Vs Bharat Ramchandra Gorad	14-03-2022	COMP (L.A.)	5-63	7361	/2022
93	6207/2018	DLST02-014275-2018	M/S Hero Fincorp Ltd Vs Ranglal	14-03-2022	COMP (L.A.)	5-85	7362	/2022
94	6211/2018	DLST02-014277-2018	M/S Hero Fincorp Ltd Vs Pilot Meena	14-03-2022	COMP (L.A.)	5-79	7363	/2022
95	6407/2018	DLST02-014383-2018	M/S Hero Fincorp Ltd Vs Mohd. Ibney Hassan Siddiqi	14-03-2022	COMP (L.A.)	5-71	7364	/2022
96	6419/2018	DLST02-014605-2018	M/S Hero Fincorp Ltd Vs Bajranglal Godara	14-03-2022	COMP (L.A.)	5-71	7365	/2022
97	6538/2018	DLST02-014819-2018	M/S Hero Fincorp Ltd Vs Dilip Kumar	14-03-2022	COMP (L.A.)	5-75	7366	/2022
98	6682/2018	DLST02-014998-2018	M/S Hero Fincorp Ltd Vs Kunal Dang	14-03-2022	COMP (L.A.)	5-69	7367	/2022
99	6738/2018	DLST02-015241-2018	M/S Hero Fincorp Ltd Vs Asha Ram	14-03-2022	COMP (L.A.)	5-73	7368	/2022
100	9025/2018	DLST02-019824-2018	M/S Hero Fincorp Ltd Vs Ketan Prabhakar Patole	14-03-2022	COMP (L.A.)	5-65	7369	/2022

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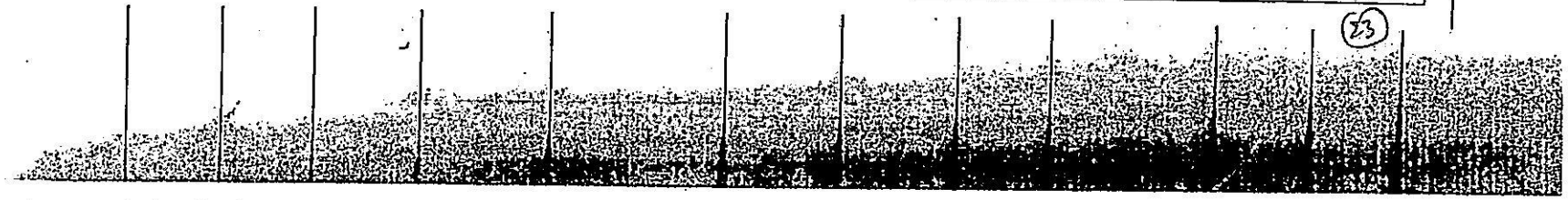
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101	9029/2018	DLST02-019820-2018	M/S Hero Fincorp Ltd Vs Yogesh Ramesh Samudre	14-03-2022	COMP (L.A.)	5-69	7370	/2022
102	9045/2018	DLST02-019806-2018	M/S Hero Fincorp Ltd Vs Satish Mayappa Jawir	14-03-2022	COMP (L.A.)	5-65	7371	/2022
103	9181/2018	DLST02-020122-2018	M/S Hero Fincorp Ltd Vs Saleem Khamarodin Shaikh	14-03-2022	COMP (L.A.)	5-63	7372	/2022
104	9889/2018	DLST02-021395-2018	M/S Hero Fincorp Ltd Vs Rajbali Abdul Rahim	14-03-2022	COMP (L.A.)	5-57	7373	/2022
105	11411/2018	DLST02-023727-2018	M/S Hero Fincorp Ltd Vs Rangaswamaiah R	14-03-2022	COMP (L.A.)	5-61	7374	/2022
106	11439/2018	DLST02-023738-2018	M/S Hero Fincorp Ltd Vs Rajendra Shamraya Koralli	14-03-2022	COMP (L.A.)	5-61	7375	/2022
107	11871/2018	DLST02-024470-2018	M/S Hero Fincorp Ltd Vs Manoj Raju Sable	14-03-2022	COMP (L.A.)	5-79	7376	/2022
108	11900/2018	DLST02-024461-2018	M/S Hero Fincorp Ltd Vs Ashok Uttam Patil	14-03-2022	COMP (L.A.)	5-71	7377	/2022
109	11916/2018	DLST02-024455-2018	M/S Hero Fincorp Ltd Vs Munde Prabhu Harichandr	14-03-2022	COMP (L.A.)	5-79	7378	/2022
110	11922/2018	DLST02-024453-2018	M/S Hero Fincorp Ltd Vs Navanath	14-03-2022	COMP (L.A.)	5-77	7379	/2022
111	16619/2018	DLST02-032687-2018	M/S Capital Trust Ltd. Vs Rani Kaur	14-03-2022	COMP (L.A.)	5-81	7380	/2022
112	16905/2018	DLST02-033526-2018	M/S Capital Trust Ltd Vs Salam	14-03-2022	COMP (L.A.)	5-77	7381	/2022
113	327/2019	DLST02-037001-2018	M/S Capital Trust Ltd Vs Virendra	14-03-2022	COMP (L.A.)	5-93	7382	/2022
114	929/2019	DLST02-037750-2018	M/S Capital Trust Ltd Vs Jafar Hasan	14-03-2022	COMP (L.A.)	5-77	7383	/2022
115	932/2019	DLST02-037749-2018	M/S Capital Trust Ltd Vs Atar Singh	14-03-2022	COMP (L.A.)	5-83	7384	/2022
116	1132/2019	DLST02-002836-2019	M/S Hero Fincorp Ltd Vs Wasla Sultana	14-03-2022	COMP (L.A.)	5-63	7385	/2022
117	1141/2019	DLST02-002843-2019	M/S Hero Fincorp Ltd Vs Bandari Hari	14-03-2022	COMP (L.A.)	5-63	7386	/2022
118	1146/2019	DLST02-002850-2019	M/S Hero Fincorp Ltd Vs Shaik Salman	14-03-2022	COMP (L.A.)	5-63	7387	/2022
119	2590/2019	DLST02-003736-2019	M/S Hero Fincorp Ltd Vs Md Abdul Rahim	14-03-2022	COMP (L.A.)	5-57	7388	/2022
120	3586/2019	DLST02-004116-2019	M/S Capital Trust Ltd Vs Anita Sharma	14-03-2022	COMP (L.A.)	5-77	7389	/2022
121	19273/2019	DLST02-030558-2019	M/S Capital Trust Ltd Vs Vikram Singh	14-03-2022	COMP (L.A.)	5-75	7390	/2022
122	19717/2019	DLST02-031554-2019	M/S Hero Fincorp Ltd Vs Aslam Jabbar	14-03-2022	COMP (L.A.)	5-57	7391	/2022
123	19798/2019	DLST02-031479-2019	M/S Hero Fincorp Ltd Vs Shakir Ali	14-03-2022	COMP (L.A.)	5-63	7392	/2022
124	20354/2019	DLST02-032175-2019	M/S Capital Trust Ltd Vs Rajneesh Kumar	14-03-2022	COMP (L.A.)	5-75	7393	/2022
125	20403/2019	DLST02-031782-2019	M/S Capital Trust Ltd Vs Sunit Kumar	14-03-2022	COMP (L.A.)	5-75	7394	/2022
126	21920/2019	DLST02-033115-2019	M/S Hero Fincorp Ltd Vs Satish Kumar	14-03-2022	COMP (L.A.)	5-63	7395	/2022
127	22471/2019	DLST02-034290-2019	M/S Capital Trust Ltd Vs Sanjay Kumar	14-03-2022	COMP (L.A.)	5-75	7396	/2022
128	22499/2019	DLST02-034043-2019	M/S Capital Trust Ltd Vs Satyapal	14-03-2022	COMP (L.A.)	5-77	7397	/2022
129	24028/2019	DLST02-036002-2019	M/S Hero Fincorp Ltd Vs Irfan Kha Teli	14-03-2022	COMP (L.A.)	5-59	7398	/2022
130	24449/2019	DLST02-036285-2019	M/S Capital Trust Ltd Vs Nasir Ahmad	14-03-2022	COMP (L.A.)	5-75	7399	/2022
131	24939/2019	DLST02-036486-2019	M/S Capital Trust Ltd Vs Amar Pal	14-03-2022	COMP (L.A.)	5-73	7400	/2022
132	30902/2019	DLST02-044152-2019	M/S Hero Fincorp Ltd Vs Manglesh Agrahari	14-03-2022	COMP (L.A.)	5-53	7401	/2022
133	31127/2019	DLST02-043922-2019	M/S Hero Fincorp Ltd Vs Thisaiveerapandian T	14-03-2022	COMP (L.A.)	5-63	7402	/2022
134	31149/2019	DLST02-043993-2019	M/S Hero Fincorp Ltd Vs Sarvaiya Jivanbhai Rajabhai	14-03-2022	COMP (L.A.)	5-53	7403	/2022
135	31154/2019	DLST02-043986-2019	M/S Hero Fincorp Ltd Vs Nirashrit Panchabhai	14-03-2022	COMP (L.A.)	5-63	7404	/2022

136	31355/2019	DLST02-043984-2019	M/S Hero Fincorp Ltd Vs Pratapji Jetaji Solanki	14-03-2022	COMP (L.A.)	5-53	7405	/2022
137	31573/2019	DLST02-044898-2019	M/S Hero Fincorp Ltd Vs Pipliya Pintu Govindbhai	14-03-2022	COMP (L.A.)	5-57	7406	/2022
138	32340/2019	DLST02-045641-2019	M/S Hero Fincorp Ltd Vs Rabari Bhikhabhai	14-03-2022	COMP (L.A.)	5-59	7407	/2022
139	9471/2018	DLST02-020509-2018	M/S Hero Fincorp Ltd Vs Anoop Singh Lodhi	14-03-2022	COMP (L.A.)	5-67	7408	/2022
140	14032/2018	DLST02-028629-2018	M/S Capital Trust Ltd Vs Raja Singh	14-03-2022	COMP (L.A.)	5-81	7409	/2022
141	1419/2019	DLST02-001758-2019	M/S Hero Fincorp Ltd Vs Surendra Parida	14-03-2022	COMP (L.A.)	5-59	7410	/2022
142	1706/2019	DLST02-038679-2018	M/S Capital Trust Ltd Vs Sitar	14-03-2022	COMP (L.A.)	5-81	7411	/2022
143	8076/2019	DLST02-012347-2019	M/S Capital Trust Ltd Vs Shashi Kumar	14-03-2022	COMP (L.A.)	5-79	7412	/2022
144	20412/2019	DLST02-031817-2019	M/S Capital Trust Ltd Vs Rakesh Kumar	14-03-2022	COMP (L.A.)	5-77	7413	/2022
145	20427/2019	DLST02-031840-2019	M/S Capital Trust Ltd Vs Ashok Kumar	14-03-2022	COMP (L.A.)	5-75	7414	/2022
146	22355/2019	DLST02-033650-2019	M/S Hero Fincorp Ltd Vs Rahul Rathor	14-03-2022	COMP (L.A.)	5-55	7415	/2022
147	22374/2019	DLST02-033677-2019	M/S Hero Fincorp Ltd Vs Govind Sharma	14-03-2022	COMP (L.A.)	5-55	7416	/2022
148	22538/2019	DLST02-034358-2019	M/S Capital Trust Ltd Vs Amit Shrivasatv	14-03-2022	COMP (L.A.)	5-73	7417	/2022
149	23706/2019	DLST02-035272-2019	M/S Capital Trust Ltd Vs Yusav Ali	14-03-2022	COMP (L.A.)	5-79	7418	/2022
150	24033/2019	DLST02-036050-2019	M/S Hero Fincorp Ltd Vs Shambhu Dayal	14-03-2022	COMP (L.A.)	5-59	7419	/2022
151	24334/2019	DLST02-036293-2019	M/S Capital Trust Ltd Vs Harish Chandra	14-03-2022	COMP (L.A.)	5-87	7420	/2022
152	24485/2019	DLST02-036250-2019	M/S Capital Trust Ltd Vs Birjesh Kumar	14-03-2022	COMP (L.A.)	5-77	7421	/2022
153	29536/2019	DLST02-042474-2019	M/S Hero Fincorp Ltd Vs Deepak Rishi	14-03-2022	COMP (L.A.)	5-53	7422	/2022
154	32609/2019	DLST02-046352-2019	M/S Hero Fincorp Ltd Vs Rahul Karshan Jadav	14-03-2022	COMP (L.A.)	5-53	7423	/2022
155	35985/2019	DLST02-050124-2019	M/S Hero Fincorp Ltd Vs Deepak Agnihotri	14-03-2022	COMP (L.A.)	5-55	7424	/2022
156	39973/2019	DLST02-054831-2019	M/S Hero Fincorp Ltd Vs Sagathiya Jaydeep Nathubhai	14-03-2022	COMP (L.A.)	5-53	7425	/2022
157	32644/2019	DLST02-046482-2019	M/S Hero Fincorp Ltd Vs Maaghar Rajeshbhai	14-03-2022	COMP (L.A.)	5-53	7426	/2022
158	37465/2019	DLST02-051261-2019	M/S Hero Fincorp Ltd Vs Shakti Parshad Acharya	14-03-2022	COMP (L.A.)	5-59	7427	/2022
159	34881/2019	DLST02-049160-2019	M/S Hero Fincorp Ltd Vs Naresh Bhai Babubhai	14-03-2022	COMP (L.A.)	5-51	7428	/2022
160	40513/2019	DLST02-055032-2019	M/S Hero Fincorp Ltd Vs Dinesh Singh	14-03-2022	COMP (L.A.)	5-59	7429	/2022
161	41431/2019	DLST02-057052-2019	M/S Hero Fincorp Ltd Vs Altab Hossain	14-03-2022	COMP (L.A.)	5-51	7430	/2022
162	42852/2019	DLST02-058096-2019	M/s Capital Trust Ltd Vs. Mohd Uvais	14-03-2022	COMP (L.A.)	5-71	7431	/2022
163	44965/2019	DLST02-060797-2019	M/S Hero Fincorp Ltd Vs Amol Valmik Chavan	14-03-2022	COMP (L.A.)	5-51	7432	/2022
164	45600/2019	DLST02-061142-2019	M/S Hero Fincorp Ltd Vs Navnath Dukare	14-03-2022	COMP (L.A.)	5-51	7433	/2022
165	46604/2019	DLST02-062842-2019	M/S Hero Fincorp Ltd Vs Chauhan Bhimsinh Mohanbhai	14-03-2022	COMP (L.A.)	5-53	7434	/2022
166	47430/2019	DLST02-063763-2019	M/S Hero Fincorp Ltd Vs Rathva Vikrambhai	14-03-2022	COMP (L.A.)	5-49	7435	/2022
167	601/2020	DLST02-064928-2019	M/S Hero Fincorp Ltd Vs Aslambhai A Kureshi	14-03-2022	COMP (L.A.)	5-51	7436	/2022
168	606/2020	DLST02-064923-2019	M/S Hero Fincorp Ltd Vs Ravi Ashokbhai Chauhan	14-03-2022	COMP (L.A.)	5-49	7437	/2022
169	1723/2020	DLST02-000481-2020	M/S Hero Fincorp Ltd Vs Sunil Laxman Kadam	14-03-2022	COMP (L.A.)	5-57	7438	/2022
170	5721/2020	DLST02-062845-2019	M/S Hero Fincorp Ltd Vs Kailas Naik	14-03-2022	COMP (L.A.)	5-55	7439	/2022

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171	32340/2019	DLST02-045551-2019	M/S Hero Fincorp Ltd Vs Desai Rupabhai	14-03-2022	COMP (L.A.)	5-57	7440	/2022
172	32651/2019	DLST02-046465-2019	M/S Hero Fincorp Ltd Vs Narodiya Abhesing Dalubhai	14-03-2022	COMP (L.A.)	5-53	7441	/2022
173	32899/2019	DLST02-046855-2019	M/S Hero Fincorp Ltd Vs Danabhai Masabhai Yaghari	14-03-2022	COMP (L.A.)	5-53	7442	/2022
174	33726/2019	DLST02-047476-2019	M/S Hero Fincorp Ltd Vs Parmar Nimesh Kumar Arvind Bhai	14-03-2022	COMP (L.A.)	5-57	7443	/2022
175	33734/2019	DLST02-047480-2019	M/S Hero Fincorp Ltd Vs Dalsaniya Milankumar Mansukhlal	14-03-2022	COMP (L.A.)	5-57	7444	/2022
176	33741/2019	DLST02-047482-2019	M/S Hero Fincorp Ltd Vs Rabari Bhikhabhai Hemrajbhai	14-03-2022	COMP (L.A.)	5-57	7445	/2022
177	33783/2019	DLST02-047275-2019	M/S Hero Fincorp Ltd Vs Padhar Vashram Bhai Gafura Bhai	14-03-2022	COMP (L.A.)	5-57	7446	/2022
178	35620/2019	DLST02-049980-2019	M/S Hero Fincorp Ltd Vs Selvabharathi J	14-03-2022	COMP (L.A.)	5-53	7447	/2022
179	35642/2019	DLST02-050025-2019	M/S Hero Fincorp Ltd Vs Pramod Sunil Savase	14-03-2022	COMP (L.A.)	5-55	7448	/2022
180	35831/2019	DLST02-049422-2019	M/S Capital Trust Ltd Vs Jasveer Singh	14-03-2022	COMP (L.A.)	5-73	7449	/2022
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182	36902/2019	DLST02-051623-2019	M/S Hero Fincorp Ltd Vs Keshvala Bhanubhai	14-03-2022	COMP (L.A.)	5-51	7451	/2022
183	37155/2019	DLST02-051279-2019	M/S Capital Trust Ltd Vs Ganga Ram	14-03-2022	COMP (L.A.)	5-73	7452	/2022
184	37339/2019	DLST02-052007-2019	M/S Hero Fincorp Ltd Vs Munwar Shaikh	14-03-2022	COMP (L.A.)	5-53	7453	/2022
185	37344/2019	DLST02-052004-2019	M/S Hero Fincorp Ltd Vs Harijan Sanjaybhai	14-03-2022	COMP (L.A.)	5-53	7454	/2022
186	37363/2019	DLST02-051985-2019	M/S Hero Fincorp Ltd Vs Jiyaulhak Iqbalbhai Kureshi	14-03-2022	COMP (L.A.)	5-53	7455	/2022
187	37373/2019	DLST02-051973-2019	M/S Hero Fincorp Ltd Vs Gohil Sureshbhai	14-03-2022	COMP (L.A.)	5-53	7456	/2022
188	37458/2019	DLST02-051234-2019	M/S Hero Fincorp Ltd Vs Bharwad Gabhrubhai	14-03-2022	COMP (L.A.)	5-59	7457	/2022
189	37493/2019	DLST02-052130-2019	M/S Hero Fincorp Ltd Vs Pathan Affalkhan	14-03-2022	COMP (L.A.)	5-55	7458	/2022
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191	37506/2019	DLST02-052089-2019	M/S Hero Fincorp Ltd Vs Ganesh Chandra Das	14-03-2022	COMP (L.A.)	5-55	7460	/2022
192	38406/2019	DLST02-053520-2019	M/S Hero Fincorp Ltd Vs Rolliya Popatbhai Raychandbhai	14-03-2022	COMP (L.A.)	5-57	7461	/2022
193	38439/2019	DLST02-053499-2019	M/S Hero Fincorp Ltd Vs Kunvaria Rakeshbhai	14-03-2022	COMP (L.A.)	5-57	7462	/2022
194	38479/2019	DLST02-053469-2019	M/S Hero Fincorp Ltd Vs Yadaw Ranjeet Rama Shankar	14-03-2022	COMP (L.A.)	5-57	7463	/2022
195	38554/2019	DLST02-053251-2019	M/S Hero Fincorp Ltd Vs Bhaskar Kamila	14-03-2022	COMP (L.A.)	5-51	7464	/2022
196	38556/2019	DLST02-053249-2019	M/S Hero Fincorp Ltd Vs Laxmi Dhara Behera	14-03-2022	COMP (L.A.)	5-51	7465	/2022
197	38557/2019	DLST02-053247-2019	M/S Hero Fincorp Ltd Vs Laxmindhara Mahalik	14-03-2022	COMP (L.A.)	5-51	7466	/2022
198	38572/2019	DLST02-053212-2019	M/S Hero Fincorp Ltd Vs Biju Behera	14-03-2022	COMP (L.A.)	5-51	7467	/2022
199	38575/2019	DLST02-053211-2019	M/S Hero Fincorp Ltd Vs Maheswar Naik	14-03-2022	COMP (L.A.)	5-51	7468	/2022
200	38929/2019	DLST02-053801-2019	M/S Hero Fincorp Ltd Vs Zala Mahavirsinh Dilubha	14-03-2022	COMP (L.A.)	5-53	7469	/2022



201	39293/2019	DLST02-053932-2019	M/S Hero Fincorp Ltd Vs Babu Khalil	14-03-2022	COMP (L.A.)	5-57	7470	/2022
202	40147/2019	DLST02-054661-2019	M/S Hero Fincorp Ltd Vs Satendra Kumar	14-03-2022	COMP (L.A.)	5-59	7471	/2022
203	40155/2019	DLST02-054624-2019	M/S Hero Fincorp Ltd Vs Mukesh Das	14-03-2022	COMP (L.A.)	5-59	7472	/2022
204	40157/2019	DLST02-054621-2019	M/S Hero Fincorp Ltd Vs Pawan Kumar	14-03-2022	COMP (L.A.)	5-59	7473	/2022
205	40556/2019	DLST02-056185-2019	M/S Hero Fincorp Ltd Vs Keshavala Arjanbhai	14-03-2022	COMP (L.A.)	5-59	7474	/2022
206	41705/2019	DLST02-057625-2019	M/S Hero Fincorp Ltd Vs Devale Reenaben Jashubhai	14-03-2022	COMP (L.A.)	5-63	7475	/2022
207	41705/2019	DLST02-057108-2019	M/S Hero Fincorp Ltd Vs Raulaji Jaypalsinh	14-03-2022	COMP (L.A.)	5-59	7476	/2022
208	42833/2019	DLST02-058256-2019	M/S Hero Fincorp Ltd Vs Suresh Bhosale	14-03-2022	COMP (L.A.)	5-59	7477	/2022
209	42840/2019	DLST02-058279-2019	M/S Hero Fincorp Ltd Vs Sanjay Dhayakar	14-03-2022	COMP (L.A.)	5-59	7478	/2022
210	43025/2019	DLST02-058629-2019	M/S Hero Fincorp Ltd Vs Devanand Pandurang Rosane	14-03-2022	COMP (L.A.)	5-59	7479	/2022
211	43037/2019	DLST02-058633-2019	M/S Hero Fincorp Ltd Vs Devandrakumar Dhanyakumar Gambhir	14-03-2022	COMP (L.A.)	5-59	7480	/2022
212	43089/2019	DLST02-058735-2019	M/S Hero Fincorp Ltd Vs Meda Rukansinh	14-03-2022	COMP (L.A.)	5-55	7481	/2022
213	43799/2019	DLST02-059513-2019	M/S Hero Fincorp Ltd Vs Pallepogu Divyaa	14-03-2022	COMP (L.A.)	5-51	7482	/2022
214	43818/2019	DLST02-059740-2019	M/S Hero Fincorp Ltd Vs Shivdas Balu	14-03-2022	COMP (L.A.)	5-49	7483	/2022
215	43819/2019	DLST02-059743-2019	M/S Hero Fincorp Ltd Vs Ansar Musa	14-03-2022	COMP (L.A.)	5-47	7484	/2022
216	43833/2019	DLST02-059848-2019	M/S Hero Fincorp Ltd Vs Sudama Harendra Mishra	14-03-2022	COMP (L.A.)	5-51	7485	/2022
217	45575/2019	DLST02-061528-2019	M/S Hero Fincorp Ltd Vs Kamalakar Nune	14-03-2022	COMP (L.A.)	5-55	7486	/2022
218	45998/2019	DLST02-062022-2019	M/S Hero Fincorp Ltd Vs Mohammad Mahtab Alam	14-03-2022	COMP (L.A.)	5-51	7487	/2022
219	46245/2019	DLST02-062566-2019	M/S Hero Fincorp Ltd Vs Jamir Mahibub Beg	14-03-2022	COMP (L.A.)	5-51	7488	/2022
220	46256/2019	DLST02-062551-2019	M/S Hero Fincorp Ltd Vs Balaji Dinkar Mhaske	14-03-2022	COMP (L.A.)	5-51	7489	/2022
221	46647/2019	DLST02-063167-2019	M/S Hero Fincorp Ltd Vs Rupram Ram Bharose	14-03-2022	COMP (L.A.)	5-59	7490	/2022
222	46715/2019	DLST02-063232-2019	M/S Hero Fincorp Ltd Vs Kurshna Ramdas Vitakar	14-03-2022	COMP (L.A.)	5-79	7491	/2022
223	47452/2019	DLST02-063624-2019	M/S Hero Fincorp Ltd Vs Sachin Pitambar Pawar	14-03-2022	COMP (L.A.)	5-47	7492	/2022
224	47455/2019	DLST02-063619-2019	M/S Hero Fincorp Ltd Vs Kiran Mukundrao Shinde	14-03-2022	COMP (L.A.)	5-47	7493	/2022
225	47458/2019	DLST02-063615-2019	M/S Hero Fincorp Ltd Vs Baliram Pralhad Avhad	14-03-2022	COMP (L.A.)	5-47	7494	/2022
226	154/2020	DLST02-063899-2019	M/S Hero Fincorp Ltd Vs Pathak Bhaveshkumar Pathak Harinarayan	14-03-2022	COMP (L.A.)	5-55	7495	/2022
227	159/2020	DLST02-063896-2019	M/S Hero Fincorp Ltd Vs Samir Kumar Mishra	14-03-2022	COMP (L.A.)	5-53	7496	/2022
228	160/2020	DLST02-063060-2019	M/S Hero Fincorp Ltd Vs Manish Agnihotri	14-03-2022	COMP (L.A.)	5-55	7497	/2022
229	165/2020	DLST02-063054-2019	M/S Hero Fincorp Ltd Vs Abdul Qayyoom	14-03-2022	COMP (L.A.)	5-55	7498	/2022
230	172/2020	DLST02-063037-2019	M/S Hero Fincorp Ltd Vs Gorakh Ram	14-03-2022	COMP (L.A.)	5-55	7499	/2022
231	258/2020	DLST02-065223-2019	M/S Hero Fincorp Ltd Vs Krishna Murthy P	14-03-2022	COMP (L.A.)	5-53	7500	/2022
232	294/2020	DLST02-065188-2019	M/S Hero Fincorp Ltd Vs Laxman Sukhadeo Narale	14-03-2022	COMP (L.A.)	5-59	7501	/2022
233	302/2020	DLST02-065183-2019	M/S Hero Fincorp Ltd Vs Nagnath Pandurang Kamble	14-03-2022	COMP (L.A.)	5-53	7502	/2022
234	338/2020	DLST02-065222-2019	M/S Hero Fincorp Ltd Vs Satish Chandra	14-03-2022	COMP (L.A.)	5-53	7503	/2022
235	1167/2020	DLST02-064522-2019	M/S Hero Fincorp Ltd Vs Dhundappa Nandyal	14-03-2022	COMP (L.A.)	5-55	7504	/2022

	16/2020	DLST02-000412-2020	M/S Hero Fincorp Ltd Vs Shaikh Shafik Shaikh Habib	14-03-2022	COMP (L.A.)	5-57	7505	/2022
238	17713/2018	DLST02-038489-2018	M/S Hero Fincorp Ltd Vs Fakira Lakshman Jadhav	14-03-2022	COMP (L.A.)	5-61	7506	/2022
239	17932/2018	DLST02-039153-2018	Soniver Bags And Luggage Vs Paramount Coaching Centre Pvt. Ltd.	14-03-2022	COMP (L.A.)	5-341	7507	/2022
240	47426/2019	DLST02-063766-2019	Soniver Bags And Luggage Vs Paramount Coaching Centre Pvt. Ltd.	14-03-2022	COMP (L.A.)	5-343	7508	/2022
241	47428/2019	DLST02-063765-2019	M/S Hero Fincorp Ltd Vs Milimani Sing	14-03-2022	COMP (L.A.)	5-43	7509	/2022
242	462568/2016	DLST02-001229-2016	M/S Hero Fincorp Ltd Vs Vasava Rajeshbhai	14-03-2022	COMP (L.A.)	5-43	7510	/2022
243	11798/2017	DLST02-022601-2017	Sudheer Vs Ajay Kumar	22-03-2022	COMPOUNDED	5-225	7511	/2022
244	12408/2018	DLST02-025524-2018	Sourav Rajora Vs Babu Lal	14-03-2022	DISMISSED	5-135	7512	/2022
245	12/2020	DLST02-065370-2019	Renuka Nijhawan Vs Atul Rathore	22-03-2022	Compounded	5-152	7513	/2022
246	1487/2021	DLST02-006189-2021	M/S Hero Fincorp Ltd Vs Lovneash Duggal	22-03-2022	D.N.P.	5-153	7514	/2022
247	3873/2018	DLST02-009945-2018	M/s PNB housing finance limited vs M/S Jai Krishan Svp JV And Ors	22-03-2022	Compounded	5-345	7515	/2022
248	5765/2018	DLST02-013156-2018	M/S Hero Fincorp Ltd Vs Vikash Kumar	22-03-2022	D.A.W.	5-59	7516	/2022
249	17824/2019	DLST02-030021-2019	M/S Hero Fincorp Ltd Vs Anil Kumar Singh	24-03-2022	Compounded	5-63	7517	/2022
250	469566/2016	DLST02-002550-2014	M/S Lotus Sree Filco Pvt Ltd Vs Vijay Sandsivan	25-03-2022	Abated	5-91	7518	/2022
251	469568/2016	DLST02-001215-2017	Naresh Jogmohan Kauhik Vs. Comex Infratech	25-03-2022	Convicted	5-473	7519	/2022
252	671/2017	DLST02-002551-2014	Naresh Jogmohan Kauhik Vs. Comex Infratech	25-03-2022	Convicted	5-538	7520	/2022
253	5455/2018	DLST02-012665-2018	Naresh Jogmohan Kauhik Vs. Comex Infratech	25-03-2022	Convicted	5-451	7521	/2022
254	12223/2019	DLST02-020012-2019	Urmila Singh Vs Ravinder Singh And Anr.	26-03-2022	Compounded	5-199	7522	/2022
255	472918/2016	DLST02-007346-2016	M/s NTL Iemnis india pvt. Ltd. Vs M/S Luckas Enterprises And Ors.	26-03-2022	Compounded	5-139	7523	/2022
256	13681/2019	DLST02-022931-2019	M/S Bulland Leasing And Finance (P) Limited Vs Surender Kumar	28-03-2022	Compounded	5-155	7524	/2022
257	31715/2019	DLST02-045436-2019	Adarsh Packaging Vs Dgk Garments Pvt. Ltd And Anr	29-03-2022	Compounded	5-119	7525	/2022
258	40549/2019	DLST02-055203-2019	M/S Hero Fincorp Ltd Vs Ravinder Kumar	31-03-2022	Dismised	5-167	7526	/2022
259	40571/2019	DLST02-055206-2019	M/S Capital Trust Ltd Vs Durga Rai	31-03-2022	Dismised	5-71	7527	/2022
260	40574/2019	DLST02-055226-2019	M/S Capital Trust Ltd Vs Rajan Singh	31-03-2022	Dismised	5-71	7528	/2022
261	47495/2019	DLST02-063498-2019	M/S Capital Trust Ltd Vs Anuradh	31-03-2022	D.A.W.	5-71	7529	/2022
262	47499/2019	DLST02-063493-2019	M/S Capital Trust Ltd Vs Aarti Rao	31-03-2022	D.A.W.	5-67	7530	/2022
263	2505/2020	DLST02-001841-2020	M/S Capital Trust Ltd Vs Nadim Khan	31-03-2022	Compounded	5-67	7531	/2022
264	2506/2020	DLST02-001840-2020	M/S Hero Fincorp Ltd Vs Rajendra Sai Sikan	31-03-2022	D.A.W.	5-165	7532	/2022
265	2508/2020	DLST02-001839-2020	M/S Hero Fincorp Ltd Vs Deepali Shrikant Tekade	31-03-2022	D.A.W.	5-203	7533	/2022
266	1165/2017	DLST02-002190-2017	M/S Hero Fincorp Ltd Vs Ratna Shinde	31-03-2022	D.A.W.	5-279	7534	/2022
267	31540/2019	DLST02-0044719-2019	Satish Sharma Vs. Om Prakash Lohia	31-03-2022	Convicted	5-340	7535	/2022
268	471148/2016 X	DLST02-003878-2016	Yashbir Singh Baisla Vs. Jaykant Sharma	11-03-2022	Compound	5-193	7536	/2022
269	142/2017 X	DLST02-000154-2017	M/S Bulland Leasing And Finance (P) Limited Vs Ashish Sharma	11-03-2022	Compound	5-248	7537	/2022
			Sanjeev Mathur Vs. Harry Singh	02-03-2022	Convicted	5-405	7538	/2022

Court of Ms. Swati Gupta, Ld. MM-04 NI Act South District, Saket Court Complex

Court of Ms. Swati Gupta, Ld. MM-04 NI Act South District, Saket Court Complex, New Delhi

Name of the Ahlmad: Dayanand Mobile No. 9811541977

Name of the Assistant Ahlmad: Vijay Rozha Mobile No. 8700482513

Court No-202

Disposal for the month of April 2022

S. No.	Case No.	CNR Number	Case Title	Date of Decision	Decision Type	Paging	Goshwara No.
1	273/2019	DLST02 000837-2016	Ashley Pharmatech Vs Super Drug House	05-03-2022	D.A.W.	5-99	7539 /2022
~~2~~	~~36509/2019~~	~~DLST02-050655-2019~~	~~M/s RBL bank ltd. Vs Nararg Handloom Factory~~	~~02-04-2022~~	~~D.I.D.~~	~~5-75~~	~~7540 /2022~~
~~3~~	~~1305/2020~~	~~DLST02-000039-2020~~	~~Razia Parveen Vs. Kalu Singh~~	~~02-04-2022~~	~~DNP~~	~~5-147~~	~~7541 /2022~~
4	10253/2018	DLST02-022075-2018	Tilak Raj Vs Spectral India Media Management Pvt. Ltd. And Ors.	04-04-2022	Compounded	5-193	7542 /2022
5	10368/2017	DLST02-020198-2017	Manoj Kumar Talwar Vs Harsh Dhawan	06-04-2022	D.N.P.	5-185	7543 /2022
6	31361/2019	DLST02-044635-2019	Corporation Bank Vs Hirdesh Maheshwari	06-04-2022	Compounded	5-135	7544 /2022
7	34817/2019	DLST02-048911-2019	M/S Hero Fincorp Ltd Vs Ligari Apajhai Kasmbhai	06-04-2022	Compounded	5-49	7545 /2022
8	473110/2016	DLST02-007528-2016	Sunil Kumar Vs Parveen Kumar	08-04-2022	Compounded	5-221	7546 /2022
9	474650/2016	DLST02-009871-2016	Sunil Kumar Vs Parveen Kumar	08-04-2022	Compounded	5-203	7547 /2022
10	7239/2017	DLST02-012843-2016	Sunil Kumar Vs Parveen Kumar	08-04-2022	Compounded	5-207	7548 /2022
11	15796/2018	DLST02-032934-2018	M/S Arya Co-Operative Thrift And Credit Society Ltd Vs Leenaa	08-04-2022	Compounded	5-149	7549 /2022
12	15802/2018	DLST02-032933-2018	M/S Arya Co-Operative Thrift And Credit Society Ltd Vs Prashant Dass	08-04-2022	Compounded	5-137	7550 /2022
13	35331/2019	DLST02-049657-2019	Hero Fincorp Vs. Vaman Dhondiba Kare	08-04-2022	Dismissed	5-49	7551 /2022
14	470255/2016	DLST02-004608-2015	Ms Sharp Business Systems (I) Private Limited Vs Ratan Mirgeo	19-04-2022	D.A.W.	5-257	7552 /2022
15	470465/2016	DLST02-003196-2016	Ms Sharp Business Systems (I) Limited Vs Alok Dixit	19-04-2022	D.A.W.	5-191	7553 /2022
16	472923/2016	DLST02-005893-2016	M/S Hero Fincorp Ltd Vs Sanjay	19-04-2022	D.A.W.	5-85	7554 /2022
17	4820/2017	DLST02-007480-2017	Ghanshyam Gupta Vs Sharafat Hussain	20-04-2022	Compounded	5-181	7555 /2022
18	475603/2016	DLST02-011126-2016	Kamal Motwani Vs Dinesh Gautam	21-04-2022	Acquitted U/S 2	5-187	7556 /2022
19	18039/2018	DLST02-039410-2018	Corporation Bank Vs Mamta Gupta	21-04-2022	Compounded	5-161	7557 /2022
20	12992/2018	DLST02-026644-2018	Kailash Jha Vs M/S Auram Resturant	22-04-2022	Compounded	5-217	7558 /2022
~~21~~	~~26634/2017~~	~~DLST02-026980-2017~~	~~Rejender Kumar Sharma Vs. Sanjay Gupta~~	~~06-04-2022~~	~~convicted~~	~~5-467~~	~~7559 /2022~~
22	23819/2019	DLST02-036100-2019	M/S Star Advertising Pvt Ltd Vs Vishal Chaudhary And Ors	23-04-2022	Compounded	5-119	7560 /2022
23	6256/2017	DLST02-009091-2017	Emu Lines Pvt. Ltd. Vs Gsa Cargo Services India Pvt. Ltd.	25-04-2022	D.A.W.	5-225	7561 /2022
24	6260/2017	DLST02-009093-2017	Emu Lines Pvt. Ltd. Vs J. Ramesh Babu	25-04-2022	D.A.W.	5-235	7562 /2022
25	5068/2018	DLST02-012207-2018	Emu Line Pvt Ltd Vs Rahul Gupta	25-04-2022	Compounded	5-803	7563 /2022

(26)

प्रारूप आर. आर. (फौजदारी) सं. 2/FORM R. R. (Crl.) No. 2

विषयवार गोशवारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

April 2022

26	41667/2019	DLST02-057048-2019	Core Nutilife Llp Vs Mukesh Ashok Sukhwani	25-04-2022	Compounded	S-169	7564	/2022
27	461409/2016	DLST02-000167-2016	Hemant Kumar Vs Vedanta Interior Pvt Ltd Ors	26-04-2022	Compounded	S-831	7565	/2022
~~28~~	~~747/2018~~	~~DLST02-001571-2018~~	~~Surjeet Singh Vs Dilrender Jha And Anr.~~	~~26-04-2022~~	~~D.N.P.~~	~~S-211~~	~~7566~~	~~/2022~~
29	4653/2019	DLST02-007930-2019	M/S Hero Fincorp Ltd Vs Shashi Bhushan	26-04-2022	D.A.W.	S-63	7567	/2022
30	7963/2019	DLST02-007938-2019	M/S Hero Fincorp Ltd Vs Yashpal Verma	26-04-2022	D.A.W.	S-65	7568	/2022
31	7982/2019	DLST02-007948-2019	M/S Hero Fincorp Ltd Vs Sunil Kumar Sahu	26-04-2022	D.A.W.	S-65	7569	/2022
32	7998/2019	DLST02-007951-2019	M/S Hero Fincorp Ltd Vs Pankajbhai Ganeshbhai Borada	26-04-2022	D.A.W.	S-65	7570	/2022
33	8012/2019	DLST02-007943-2019	M/S Hero Fincorp Ltd Vs Sabina Bano	26-04-2022	D.A.W.	S-65	7571	/2022
34	8014/2019	DLST02-007944-2019	M/S Hero Fincorp Ltd Vs Shiv Kumar Yadav	26-04-2022	D.A.W.	S-65	7572	/2022
35	8017/2019	DLST02-007947-2019	M/S Hero Fincorp Ltd Vs Santosh Chaudhari	26-04-2022	D.A.W.	S-63	7573	/2022
36	34757/2019	DLST02-049218-2019	Jitender Kumar Vs Rahul Jain	26-04-2022	D.N.P.	S-93	7574	/2022
37	17285/2018	DLST02-036850-2018	Ashit Jain Vs. Capitano Health Care	26-04-2022	Dismissed	S-121	7575	/2022
38	17157/2018	DLST02-036442-2018	Ashit Jain Vs. Total Hospitality Limited	26-04-2022	Dismissed	S-145	7576	/2022
39	36835/2018	DLST02-036851-2018	Ashit Jain Vs. Senfra Limited	26-04-2022	Dismissed	S-115	7577	/2022
40	13386/2018	DLST02-027681-2018	Ashit Jain Vs. Senfra Limited	26-04-2022	Dismissed	S-143	7578	/2022
41	476477/2016	DLST02-012321-2016	Yes Bank Ltd Vs. Maharana Pratap Education Center	26-04-2022	Compounded	S-607	7579	/2022
42	4866/2020	DLST02-008888-2020	Bhawna Sood Vs. CP Naveen Kumar	28-04-2022	Dismissed	S-261	7580	/2022
43	4867/2020	DLST02-008887-2020	Bhawna Sood Vs. CP Naveen Kumar	28-04-2022	Dismissed	S-253	7581	/2022
44	46186/2019	DLST02-062514-2019	Vikas Publishing Vs. Nitin Khosla	28-04-2022	Compounded	S-163	7582	/2022
45	12489/2019	DLST02-020546-2019	Mohsin Khan Vs. Ede Khan	28-04-2022	Compounded	S-153	7583	/2022
46	751/2018	DLST02-000862-2018	SREI Equipment Vs. Kothari Marbles	29-04-2022	Dismissed	S-163	7584	/2022

Court of Sh. Hitesh Dogra, Ld. Metropolitan Magistrate-01, Saket Court Complex, New Delhi

Name of the Ahlmad: Dayanand Mobile No. 9911341077

Name of the Assistant Ahlmad: Vijay Rozha Mobile No. 8700402513

Disposal for the month of June 2

S. No.	Case No.	CNR Number	Case Title	Date of Decision	Decision Type	Paging	Goshwara
1	7571/2017	DLST02-013566-2017	Sachin Goel Vs Karan Sablok	01-06-2022	D.N.P.	5-107	7801
2	3006/2018	DLST02-007612-2018	Somveer Vs. Amit Srivastava	03-06-2022	Dismised	5-179	7802
3	472572/2016	DLST02-006738-2016	Mohammed Ali Vs M/S Neena Interior	04-06-2022	D.N.P.	5-173	7803
4	3989/2020	DLST02-005172-2020	Cars 24 Service Private Ltd Vs Rajiv Ranjan Singh	04-06-2022	Compounded	5-75	7804
5	3991/2020	DLST02-005171-2020	Cars 24 Service Private Ltd Vs Somesh Lalit Agnihouri	04-06-2022	Compounded	5-81	7805
6	3992/2020	DLST02-005161-2020	Cars 24 Service Private Ltd Vs Syed Ikramulla	04-06-2022	Compounded	5-77	7806
7	3994/2020	DLST02-005170-2020	Cars 24 Service Private Ltd Vs Dilli Babu	04-06-2022	Compounded	5-83	7807
8	3995/2020	DLST02-005159-2020	Cars 24 Service Private Ltd Vs Anamika Rani	04-06-2022	Compounded	5-77	7808
9	3997/2020	DLST02-005160-2020	Cars 24 Service Private Ltd Vs Seema Jain	04-06-2022	Compounded	5-77	7809
10	4000/2020	DLST02-005167-2020	Cars 24 Service Private Ltd Vs Rupesh Vilas Hande	04-06-2022	Compounded	5-77	7810
11	4001/2020	DLST02-005158-2020	Cars 24 Service Private Ltd Vs As Car Wash	04-06-2022	Compounded	5-77	7811
12	4006/2020	DLST02-005165-2020	Cars 24 Service Private Ltd Vs Eashan Ahmed	04-06-2022	Compounded	5-77	7812
13	4007/2020	DLST02-005164-2020	Cars 24 Service Private Ltd Vs Gaurav Nagpal	04-06-2022	Compounded	5-77	7813
14	4009/2020	DLST02-005156-2020	Cars 24 Service Private Ltd Vs Sahil Arora	04-06-2022	Compounded	5-75	7814
15	4010/2020	DLST02-005163-2020	Cars 24 Service Private Ltd Vs Yellalacheruvu Sambashiva Rao	04-06-2022	Compounded	5-77	7815
16	4014/2020	DLST02-005155-2020	Cars 24 Service Private Ltd Vs Tamilselvan P	04-06-2022	Compounded	5-75	7816
17	4020/2020	DLST02-005153-2020	Cars 24 Service Private Ltd Vs Tsisla Entrepreneur Pvt Ltd	04-06-2022	Compounded	5-77	7817
18	4852/2020	DLST02-008749-2020	Nitin Gupta Vs Iid Millennium Private Limited And Ors	04-06-2022	Compounded	5-701	7818
19	6088/2017	DLST02-008839-2017	M/S Capital Trust Ltd Vs M/S Malik Textiles	07-06-2022	Compounded	5-103	7819
20	6548/2017	DLST02-009974-2017	M/S Capital Trust Ltd Vs Ajay Pal	07-06-2022	Compounded	5-89	7820
21	12826/2017	DLST02-024224-2017	M/S Capital Trust Ltd Vs Rashmi	07-06-2022	Compounded	5-101	7821
22	1303/2020	DLST02-000036-2020	IE Online Media Services Private Limited Vs Fast Conversion Marketing Solutions Pvt. Ltd. And Ors	07-06-2022	Compounded	5-299	7822
23	14185/2018	DLST02-028928-2018	M/S Hero Fincorp Ltd Vs M/S Smooth Logistics Private Limited And Ors.	08-06-2022	Compounded	5-207	7823
24	16869/2018	DLST02-035693-2018	M/S Surya Roshni Ltd. Vs Nebeel Vahabudheen	08-06-2022	Compounded	5-143	7824
25	113/2019	DLST02-000480-2019	PNB Housing Finance Ltd. Vs M/S Jai Kishan Svp Jv	08-06-2022	Compounded	5-231	7825
26	467096/2016	DLST02-002295-2016	Sanjay Dawra Vs Sanjeev Sehgal	09-06-2022	Compounded	5-297	7826
27	7512/2017	DLST02-013433-2017	M/S SPS Global Vs M/S Mansha And Others	10-06-2022	Compounded	5-193	7827
28	136/2019	DLST02-000188-2019	Harish Malawalia Vs Pradeep Kumar	23-06-2022	D.N.P.	5-119	7828
29	16920/2019	DLST02-028967-2019	Ravinder Sethi Vs Rohit Bindal	23-06-2022	D.N.P.	5-149	7829
30	28640/2019	DLST02-040492-2019	Joginder Singh Mann Vs Surinder Chauhan	23-06-2022	Compounded	5-141	7830
31	29141/2019	DLST02-041726-2019	Vipin Rana Vs Hitesh Kumar	23-06-2022	D.N.P.	5-127	7831
32	32883/2019	DLST02-046673-2019	M/S RBL Bank Ltd. Vs K R Engineers And Ors	23-06-2022	Compounded	5-63	7832
33	566/2020	DLST02-000349-2020	M/S RBL Bank Ltd. Vs SD Petroz And Ors	23-06-2022	Compounded	5-67	7833
34	3109/2018	DLST02-007994-2018	M/S Shri. Satkiran Enterprises Vs M/S A S Enterprises And Anr.	24-06-2022	Compounded	5-159	7834
35	10986/2018	DLST02-023279-2018	M/S Shri. Satkiran Enterprises Vs M/S A S Enterprises And Anr.	24-06-2022	Compounded	5-175	7835
36	26458/2019	DLST02-038692-2019	M/S Sabsang Finance Ltd Vs Uma Arora	24-06-2022	Sine Die	5-135	7836
37	466207/2016	DLST02-001589-2015	Yogesh Solanki Vs Narendra Jain	27-06-2022	D.N.P.	5-203	7837
38	3890/2017	DLST02-006166-2017	Parveen Arora Vs. Deepak Dogra	30-06-2022	Convicted (P)	5-339	7838
39	466655/2016	DLST02-001682-2014	Survadeep Gara Vs. Avan Chaudhry	25-06-2025	Convicted (P)	5-599	7839